MR. DEPUTY CHAIRMAN: He says there will be an inquity into it.

Discussion

SHRI A. G. KULKARNI: Mr. Bhupesh Gupta knows...

Interruptions)

SHRI BHUPESH GUPTA: I say a CBI investigation is called for. You seem to be coming to his rescue. He is quite capable of defending himself. I sav a CBI investigation is called for. Do you support it? You get up for sugar cooperatives . . .

(Interruptions)

SHR! K. R. GANESH: Conscious of the responsibilities that this mandate has given to this Government, conscious of the new forces that have come up in this country, conscious of the new unity that has achieved all the democbetween ratie forces even though some Members on that side may not like it, conscious that a historic role has got to be played and our people have got to be mobilised in their hopes and aspirations, I am sure this Government will implement the various mandates that the people have given with these words I commend this Bill to the House.

SHRI NAWAL KISHORE: Just want to say that the honourable Minister has not spoken a word about economy and austerity nor has he pointed out any positive steps taken so far in that direction. May I know from him whether there would be any ceiling on Government expenditure, that is, on the money being spent on the upkeep of the Ministers and other high dignitaries of the Government, and on their pomp and show?

MR DEPUTY CHAIRMAN: Mr. Minister, do you want to say something?

SHRI K. R. GANESH: No, I have said enough.

SHRI BHUPESH GUPTA: Sir, one point I raised about the Minister trying to buy a house. I would ask him to request the Prime Minister to call for an explanation from every Minister as to whether. . .

(Interruptions)

MR. DEPUTY CHAIRMAN: The question is:

under Rule 176

"That the Bill to authorise payment and appropriation of certain sums from and out of the consolidated Fund of India for the services of the financial year 1972-73 as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

MR. DEPUTY CHAIRMAN: Now we shall take up the clause by clause consideration of the Bill.

Clauses 2 and 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI K. R. GANESH: Sir. I move:

"That the Bill be returned".

The question was put and the motion was adopted.

DISCUSSION UNDER RULE 176

SUICIDE BY DR. V.H. SHAH, SENIOR AGRONOMIST, INDIAN AGRICULTURAL RESEARCH INSTITUTE, NEW DFLHI, AND THE CIRCUMSTANCES RELATING THERETO

SHRI BHUPESH GUPTA (West Bengal): Before I take up the discussion, I have one submission to you. When this matter came up I suggested that we should be given chance to move a resolution for the appointment of a committee also or at least a chance to record our recommendation to the Government that Members of Parliament should be associated with the inquiry that may be conducted. Now, Sir, under this Rule, after the discussion nobody can give amendment to a Resolution of this. Therefore, let the discussion take kind. place. But at the end of the discussion, you can give us permission to move a Resolution in order that we can recommend to the Government that the Members of this House should be associated with the inquiry. This, I think, is a reasonable demand and a compromise.

MR, DEPUTY CHAIRMAN: But under this rule, there can be no amendment.

SHRI BHUPESH GUPTA: I cannot do it. If it is a motion for consideration, then of course anybody could have given amendment and having considered the amendments the House can recommend that such and such a thing should be done.

Discussion

MR. DEPUTY CHAIRMAN: It cannot be done now.

SHRI BHUPESH GUPTA: What is the remedy?

MR. DEPUTY CHAIRMAN: You can give your suggestions.

SHRI BHUPESH GUPIA: That of coure I will make. But give us permission at the end of the debate to move a Resolution.

MR. DEPUTY CHAIRMAN: I do not think it is possible. You can make your suggestions.

SHRI BHUPESH GUPTA: Anyway I shall come to that later.

Sir, when we read the news about the death of Dr. V. H. Shah of IARI, we were all profoundly shocked. Before that Dr, Joseph had committed suicide and we had the occasion to discuss the matter in the House. Later it was followed by a suicide of another scientific worker of the NDRI, Shii S. S. Batra of Bangalore who drowned himself. I understand that yet another scientific worker in Kalyani in West Bengal, committed suicide. Now we have got Dr. Shah who right in Delhi committed suicide. In no country such tragic instance like this-when scientists out of frustration and with the feeling that they have been aggreeved committed suic de-happens and therefore when they put an end to their lives, it becomes a serious matter. I do not know in how many countries such things are taking place or have taken place. We had, some of us, to live abroad sometimes and we never came across instances of this sort. We read newspapers, but we do not get instances when scientists in other countries commit suicide because they feel that they are ill-treated by the authorities who are supposed to look after them. Therefore, this by itself is a serious matter for the Government to take note of and take steps to remove these circumstances, but unfortunate ly this Government is not doing so.

The statement by Shri Fakhruddin Ali Ahmed in the other House and Shri Annasaheb Shinde in this House, shows lack of awareness of the seriousness of the situation and also the problems connected with that and we are sorry that the Government does not view it in the way it should much less move in the matter to set things right.

under Rule 176

I know that I am suffering from certain limitations, not being myself a scientist or in any way associated with the functioning of scientific institutions. In the beginning I wish to say that I am one of these who wish well to these institutions and other scientific institutions and if anything is wrong it should be remedied, but on no account would I like them to be denigrated or run down. Here we are not concerned, with the individuals as such. Here we are concerned of course, with the well being, prosperity and success of these institutions. We are here to point out certain things which have gone wrong in the management of the institution, certain things which have gone wrong with men in authority and, in this particular case, to begin with, Dr. Swaminathan or Mr. Swaminathan, who is concerned with it as the Director-General.

Now, Sir, we would like thinge to be set right and as I said, Sir, it is not possible for us, at least for me, to give any opinion as to who is more qualified and who is less qualified. I am not a scientist and so I cannot evaluate this thing and come forward with an opinion of my own. We have to go by what others have said and also we have to leave it to the expert and competent opinion in such matters. Therefore, Sir, my case is not that somebody is more qualified and others are less qualified or vive versa for the simple reason that I am not in a position to give an opinion on that specific and delicate point.

But, at the same time, I cannot shut my eyes to the fact that favouritism has accumulated in high positions in the Institute so much so that some people at least have no faith in the management and go to the length of putting an end to their lives- Sir, I am not one of those who would committ suicide in a comparable situation. But I would like to fight. fight for my cause and hit against those who are indulging in malpractices, corruption, nepotism or other irregularities. But, Sir, we are forced with a situation in which people do commit suicide. Now, it is not a question of sentiments being aroused. Who will not feel hurt if one of the scientists in the country puts

an end to his life in this manner? It is a matter of deep concern and sorrow for us. I herefore, emotion does come in here whatever may be the other considerations. Sir. the very fact that a scientist has put an end to his life is in itself a consideration which should overwhelm us. Therefore, a little emotion will be aroused in such cases also and it should not be taken that emotion alone is persuading us to take up this matter.

Sir, we are interested in the proper functioning of the Organisation, of our scientific institutions. But, Su, things are going very wrong. Sir, as far as the institutions like the ICAR, IARI, etc. are concerned, last year-not last year, but the year before last-a survey was taken by a certain organisation called the Association of Scientific Workers of India, its branch of the IARI, to find out as to what the scientific workers and others feel. Many people were met and their opinions were taken and it came to the conclusion that discontent or frustration or dissatisfaction, whatever ma yeall, was due to low salary, tack of chances of promotion, lack of facilities and adiministrative interference and obstruction. The survey revealed that many persons possessing post-graduate qualifications, as many as 50% of them were working in Class III scales while 33% of the workers were working in Class II scales. That was also arother revelation.

Then, Sir, one of the important questions which has a bearing on the scientific atmosphere prevailling in the Institute revealed that the superiors are taking away the credit for their work either in part or in whole. Out of the total rumber of 360's rentists who replied to this question, 15 % clearly indicated that credit for their work taken away by their superiors while 43°, expressed the opinion that part of the credit for their work is taken away by their superiors and the majority of the scientists whose ciedit for their work is taken away by their superiors either in full or in part belong to Class II or Class III scales. Even among the Senior Class I Officers, 21 out of 75, who responded to this question, reported that the credit for their seientific work is taken away either in full or in part by their superiors. Ten refused to answer this question. Now, Sir, this is a serious matter. I am mentioning this fact because a survey had been conducted in 1970 which pinpointed the reasons for discontent, dissatisfaction, frustration among the scientific workers.

And all these things are known to
4 P. M. the Government or, at least, should
be known to the Government. But
nothing is being done to remedy the situation.

Sir, selections are arbitrary, dictated by the present Director-General, Dr. Swaminathan, As far as this gentleman is concerned, I am told he had been a brilliant scientist and had been good at his work when he was not so high up. But he came to occupy the high position due to the favours also of M1. Subramaniam who was then the Minister in charge of Agriculture in this country, Well, I would not say that he got this position because he happens to be the son-in-law of Mi. Bhoothalingam, the ICS officer of the Government at that time; I would not say that; maybe of may not be. But, surely Mr. Subramaniam showered favours on him when he came. When he went to that position he became an administrative despot and in some years what he built was his empire of people on whom he showered favours and everything revolved round him and he was doing what he wanted. So this gentleman was a planet having around him some satellites, some dozen people. Now, that is what I am saving. This is what your scientific workers are telling which is what I am telling you. Why should those scientific workers tell me such things? Are they telling a lie, simply because they are complaining against one officer? I know that in the same institution people are committing suicide. Therefore, this 15 a fact; one fact.

Secondly, the younger scientists, the survey scientists and senior research assistants are not given due recognition. That is very wrong. Those who are at the top of the institution should feel proud that those who work under them are rising. The glory of their junious should be their glory. Instead of trying to steal the credit from them they should help them. After all, the credit and honour of an institution or even of a Head of the institution has to be seen in the fact that it is the collective efforts, collective activities, collective research which produce good results and build up the image and statute of this institution. Now, u stead of doing that if you try to steel eredit from others, denving them what their due is, steal papers from them and utilising them for your own aggrandisement or for winning some award abroad—the Magasaysay Award or some other award-then something is seriously

[Shri Bhupesh Gupta]

wrong. Yet everybody is talking about it. This is not the way to promote scient fic talent much less cultivate it and develop it Many senior officers there are not doing work but getting the work done by young scientists. It is like our ICS officers who do nothing except initialling the papers. The donkey job is done by other officials and the credit is taken by them And this has been transplanted into our scientific institutions. They are more and more taking on the character of the bureaucrats--living on the labour of others, the achievements of others, signing the documents and stealing the credit that way. Such a thing should be treated with contempt. It is a demoralising situation.

Is it the way to develop scientific research in our country? Would the Soviet Union have risen to its present position if they had not encouraged young talent? If anything you should give them a little extra credit rather than stealing credit from them. That is why people are demoralised. Not only that. Such attempts should never be made-to claim credit which is not one's own But Dr. Swaminathan and some others have been in the habit of making extravagant claims for what they have not done. The rule in the scientific Make your claim modest, leave world is something to question and re-examine it again That is the scientific approach Scintific research workers and scholars are not the people who make election speehes or carry on the administration. In the election speeches many hon. Members can say many things, get votes and then forget everything. But you cannot follow the same pattern in scientific institutions. There, you can claim in a very moderate manner, with humility so that the achievement for your work, if any, is below your actual achievement instead of going far ahead of it

Then, Sir, thes institutes are filled with CIA agents. I say these things because I have been told so by prople who are knowledgeable who have worked in these institutes. They have developed fascination for Rockfeller and Ford Foundations and the Foundations are founding themselves freely in the Institute in the shape of CIA infiltration. The Ministers are shutting their eyes at this. Why everybody is talking about the CIA? Have you asked the CIB to look into it, to give some facts and figures as to what they are saying with regard to the CIA? Nothing you have done. Sir, Americans are very much favoured and liked

in this Institute In some of the Selection Boards I find that even foreigners are put in order to test and select our candidates. This is very bad again,

I do not know why the Director-General should be the Chairman of a Selection Committee. Selection Committees should be such as are aboveboard I would not say that he is the Caesai's wife because nobody today is the Caesar's wife in this 1eg me. good that the Caesar's wife did not live in the modern days, otherwise she would have been virtueless Therefore, I am not talking But for propriety's sake, when your about it bona fides are questioned, when you are likely to be carried away by your likes and dislikes, why should you sit as the Chairman on a Selection Committee? Sir, the selection Committee has been a source of irritation, a source of complaint a source of grievance, where the people think that the promotions and other things are taking place on the basis of favouratism and nepotism and so on. That is another point.

I need not culate upon many things. Here, for example, I have got another thing. In the Forest Research College we find cases of seniority and permanency of some of the scientists are pending for more than 12 years. Cases of suppression are rampant and many young scientists are victims of such a sabotage. Unfair and humiliating tactics are adopted and this way the career of scientists is ruined.

The confidential reports have also become another source of injustice. Due to these confidential reports, many young scientists are demoralised. The bosses put in whatever they like in these reports. Whomsoever they want to promote they will write good things for him and whomsoever they do not like he is given a poor report. The result is that they suffer I hat is also happening

Sir, these are the things which are happening right under the nose of Mr Fakhiuddin Ali Ahmed and Mr Shinde and you do not do anything You say that you do not know the matters But when the matters are brought to your notice, even then you do not take any action No action is taken. That way you cannot go on. It is not a question of just reacting to the tragedy of a loss of hie or a suicide by an eminent scientist. So, we must act in a manner so that we set things right.

Some time back we took up the question of the CSIR and an Enquiry Committee was appointed I am not suggesting that kind of enquiry which actually was a wrong enquiry and which stopped the scientific work and administration of the scientists for future But I am suggesting that some enquiry should be made within three months or so, and a report should come At least the demands should be gone into and found out Therefore let me make a few suggestions. I would suggest that democratisation of the structure of the scientific organisations is essential today. The Saikar Committee, although it has taken a long time. has done some good work in this respect and I think the CSIR today is in a far better shape than when Mr. Atma Ram was ruling it aid when the Sarkar Committee had not come into the picture. So parliamentary intervention was very helpful

The power structure now is of a feudal type there and I think it has got to be changed Scientists' participation at all levels in the scientific work and administration should be ensured so that one person does not become repository of all scientific wisdom and of scientific power and of administrative matter Administration should not dominate the scientific field and the scientific institution I do not see why an IAS officer should be put there in charge of the administration They can do some servicing work In fact the Secretary of the Institute should invariably be a scientist who knows the work he is supposed to promote and carry out there Why should Mr Menon, an IAS officer, be there? There are many complaints against him Besides the IAS officer is not eminently suited to this kind of work. Is it to be believed that from among the hundreds and hundreds of scientists who are working in these institutions we cannot produce one perso i who can man the post of Secretary of this Institute? Surely such a person will have a better understanding of the problems of how the scientific mind works, what are the problems of the research, what are the special activities, etc. Why we should have IAS officers there I cannot understand

Then coming to the selection procedure, the selection procedure, should be completely changed. The present selection procedur is out-dated and a lot of discontent has grown because of the wrong selection procedure which allows nepotism, favouritism, manipulation and even corruption at times. Therefore the

procedure should change. The Government and the authorities should know that there is plenty of literature on the question of modern methods of selection of scientists, why these should not be studied and why you should not introduce modern methods of selection. I can of understand. Why should you stick to the old, antiquated, harmful method of selection which stands self-condemned in many respects now?

The next suggestion I would like to make is that you should have someone to look into the grievances. I would suggest that the Ministry should appoint someone. I know the CSIR has appointed a Director-General of Vigilance to look into the grievances and other complaints. I think some arrangement should be made here by appointing a person from outside who will look into the grievances of the scientists—he should be a scientist—sort out things, see that things do not go too far, that matters are settled and sorted out. That should be done, otherwise you will suffer

Then some art ingement has to be made for mitual consultation among the different scientific organisations such as the CSIR. ICAR, Atomic Energy Commission, UGC, Defence Science Research and Development Organisations, Indian Council of Medical research and so on These organisations should sit together and settle some guiding rules as to how to handle promotions, postings, etc. and they should also exclange information from time to time. That is very essential. These are the suggestions I make. I do not wish to take more time.

Sir, I have deliberately avoided using strong words or criticism against anybody in the institution because I do not want to hurt anybody. They are all scientifically qualified people. The administration has gone wrong, the slyle of leadership is wrong and selection, promotion, appointment etc have been coloured by extraneous and impermissible considerations and even nepotism has crept in That is why I am suggesting all these things As for Mr Swaminathan, I am suie many Members will speak against him Personally I agree that he is a good scientist. I have tried to find out things about him But a good scientist does not necessairly mean that he is also a leader of scientists. It is possible for one to be a learned man but to be a good teacher is a different thing Dr. Swaminathan i an able man in his own way

[Shii Bhupesh Gupta]

but, as the leader he has failed as leader or the organ a ion he has failed, and he has failed rather hadly and he has put the organisation in disrepute. I am told he is a very conceited person Therefore, when he talks to you, he does not talk to you like a scientist. We have had in the other House Dr Meghnad Saha How full of humility he was! We had a scien tist Saiyen Bose, in this House, and you saw how full of humility he was There are many scientists here and abroad also, and they are men full of humility But Dr Swaininatha has unbibed the ICS temperament and the I(S mentality, not because he is the son-in-law of an ICS officer,-he does not inherit any thing because inheritance does not go that way -but perhaps becaus of proximity

SHRI LOKANATH MISRA (Orissa) In Kerala it goes that way

SHRI BHUPFSH GUPIA I do not know but may be some reasons here. But the fact remains that an overwhelming majority of the scientific workers of the ICAR and the other institutions do not have confidence in him. This you have to accept. This is not o matter of opinion. This is a question of fact. Now Mr. Fakhruddin, Ali Ahmed or Mr. S'inide may or may not agree with it, but the fact remains that those who are under 1 im, they do not have faith in him.

DR Z \ AHMAD (Uttai Pradesh) How do you presume they do not agree?

MR DEPUTY CHAIRMAN Mr Bhapesh Gupta Your time is over

SHRI BHUPLSH GUPT \ I presume because now the and they are doing hardly anything .

MR. DFPUIY CHAIRMAN You have exceeded your time.

SHRI BHUPFSH GUPTA about the ceiling law I am not satisfied with their treat ment of the ceiling laws and other things I have lost faith also in their thinking. Therefore I am very clear a about it. It is for them to agree with me let, them get up and say, I will agree with it, I will accept it."

Now Sir, this is the position Sii, if a Cammander-in Chief is leading his armed forces

somewhere and, politically if the leadership here and the Prime Minister here that find that an overwhelming majority of the officers as de rank do not have faith in that Commander -ir-Chief the Defence Minister may have a fasination for the Commander-in-Chief but it will be unwise, it will be risky and it will be dangerous to national security to allow that commender-in-Chief to continue in his post under such circumstances. The same thing applies here You cannot impose on the scientific workers somebody whom they refuse, whom they do not lik to take, in whom they have lost faith about whose education they have some faith but about whose leadership they have no faith today. This is the objective fact, and a scientific man should always have an objective mind. Your oppreach to problems of science and scientific institutions should not be subjective. It should be an objective approach and if the objective approach is to be given the necessary play, you have to take 13to account the facts that I have narrated before you If you challenge these facts and disprove them, I shall stand corrected, But these facts are from the very people who have made your institution great, who are responsible for the Green Revolution, who are responsible for many scientific achievements If these men, it this collective set of people come forward and express themselves against the leadership, against the Director General in particular, you surely have to take into account that overriding objective fact to take the necessary decision as to how you should reorganic or restructure your scientific institutions

Sir, therefore, I say enquiry should be conducted and this is my last point. We demanded here there should be enquiry. Why Government is hesitant to associate Members of Parliament with the enquiry? Sir, we are not scientists but we deal with human beings, we deal with the worries, sufferings and feelings of human leings Surely the scientists will be more open hearted to us when we go and talk to them and they will tell us where they feel things had been done wrongly and so on, I think we should be given an appoitunity Besides, why should we not be acquianted more intimately as to how the institution is being run, how the management of the institution goes on? Why is there an attempt to keep us out of the enquiry. In the case of the CSIR, as you will remember the Prime Minister ordered an enquiry and associated

Members of Parliament with it Not only that She consulted us as to who should be on the Committee Members of Parliament were consulted as to what kind of committee they liked That is how things were done Here I find out Ministers, Mr Takhruddin Ali Ahmed and Mr Shinde, are not doing anything Finally, before I sit down Ministers, Mr Fakhruddin Ali Ahmed and Mr Shirde, I think deserve to be strongly criticised for the manner in which they reacted to this matter, the way they are trying to be evisive over this matter. This is not very proper. Surely Mr Fakhruddin All Ahmed would not like me to fiatter him when flattery is absolutely impermissible He has earned public approbrium for the statement that he made n this House and the other House One officer said that Dr Shah because of cowardice committed suicide. Sull that man continues in high posit on and so on Therefore, I say that a beginning should be made at the level of the Minister himself I think steps will be taken. I hope the conscience of Mr Fakhruddin Ali Ahmed and Mr Shinde will be sufficiently aroused as a result of the discussion in this House. They should wake up to the realities of the situation and take necessary steps to set things right for the well-being of our institutions, scientists and the research workers who run them

SHRI KRISHAN KANT (Huyana) Mi Deputy Chairman, Sir, the moment of anger has passed, but the moment of sadness still remains Why is it that this House and the Lok Sabha have to meet such a situation and discuss it? Was it necessary for Dr. Shah to commit suicide so that we could disuss it? I was sorry to read it when the next day the statement of the Minister appeared that the scientist was emo ional? Is it that all the scientists in the field of Agriculture are emotional? No There must be something basically wrong In 1972 in the month of May, we are discussing this It was in 1958 March, when Parliament adopted the Scientific Policy Resolution we said that cient sts can be a substitute for capital They can be a substitute for any other physical inputs that are required, because they will give new life and new impetus to methods of production so that the country may go ahead We want to create a scientific climate. We want a peaceful country, progressive country, so that the fruits of scance can go to the commonman and we can build up a new socialist Irdia. But after fourteen years of the Scientific

Policy Resolution we are discussing here today who scientists are dving, why they are committing suicide. The other day the Minister said that there was only a difference of Rs. 200 in the pay, but scientists do not work or function only for the sake of money. It is the mental climate atmosphere around which stimulates them to work. If they are throttled or choked, they can not function. They require a proper atmosphere as is given in other cuntries, whether it is America or the Soviet Union. We nay achieve Green Revolution, but these things happen Our scientists cannot feel proud of the work they are doing. They cannot feel sa isfied in the atmosphere in which they work in the laboratories and with their colleagues and there can be no more damaging a picture to a scientist than this Why does it happen always, as Mr. Bhupesh Gupta has said that agricultural scientists commit suicide? It so happened that when Di Joseph died, he was in Delhi So, the newspapers took it up and flashed it all over the country Now. D. Shah committed suicide and and it became national news and world news. Dr Bhatia committed suicide by drowing himself in Bangalore, but it did not become world news And then it becomes world news. But is it necessary that scientists should die? I am told that some letters have been written to the Prime Minister that if this atmosphere continues, there will be more suicides Are we going to wait for such a situatin so that some more suicides may be committed? I know, our Ministers are well intentioned I know that they would like to set thing, light But these things are not set right. Many MPs have written to them Either they do not have the machinery to get the whole thing examined or they do not reply properly Every time you write to the Minister, a reply comes which gives out the position as an officer gives. They have no other cell, they have no other method to get the whole thing examined, to get at the whole truth, so that they can set right things. I was told, and I know that certain selections were to be made, they come to me and said, "Sit, this type of Selection Committee is being formed, is being constituted These are the persons who are in the Selection Committee and such and such persons are going to be selected. ' And they were selected, such committees were formed It seems that this technique is going round there and especially in the agricultural seience field Well-read doctors coming from foreign countries, they do not get jobs here So, is not something basically, funda[Shri Krishan Kant]

mentally wrong? Why does a person want to die leaving his wife and children behind him to suffer? I can understand a youth who is not married or who has no children wishing to commit suicide in an emotion, but a person who is married...

SHRI NAWAL KISHORE (Uttar Pradesh) What about Mr. Bhupesh Gupta?

SHRI BHUPESH GUPTA: I will be the last person to commit suicide. If it is man-slaughter, it may be otherwise.

SHRI KRISHAN KANT: The basic question is: Why does such a situation arise? Why do scientists commit suicide? Nobedy wants to leave his wife and children in the lurch. If they die, what will happen to the wives and children? He may be a wealthy man. But such a situation has arisen. I was sorry to hear the replies of the Minister. Clear chits were given to them as if all the processes are working all right. The time has come to review things. I have got here a bunch of cases where there was one selection, second selection third selection, and fourth selection to show how the advertisements were tailor-made and selections were made. When a particular person was not wanted to be selected but the other person was to be selected. again an advertisement was made, and the qualifications were modified and the other person was selected. I do not want to go into the details of the various cases. How the IARI and ICAR are working under him? It is a big history. I would not like to go into the individual cases But into the malady you must go. Why this individual frustration is there? Why does it come to such a pass that such a situation arisess in this country and we have to face it? After all, we have adopted a policy on Science and Technology, which has to come to our aid India has to become an industrialised State. That is the basic point, Only about one person I would like to speak, and that person must go, and he is the villain of the piece. He is the Secretary of the ICAR. He is on deputation, He is an IAS. About others, I am not convinced of what has happened. But I am convinced about one person. He is the villain of the piece. He is the cause of many troubles. He is one Mr. Menon who is in the ICAR, because I was told again and again how that person manges the Selection Committees. How can the Minister not know

all these things, how is it cases are not put up to the Minister and how are sanctions taken? It may be considered whether all the files go through the Minister. There was a suggestion that the Prime Minister should not be the President of the CSIR because she is the highest authority. If such a constitution remains, the Minister has to come to the rescue of the paper which he has signed. The constitution must be changed.

I was talking of one Mr. Menon, I do not know him but I have heard about him, about his manipultions, manoeuvrings, his haranguings, his animosity, his anger and how he tries to manipulate the whole thing. And people of his liking are appoined. He manipulates and then gets sanction from the Minister. Ever since he has become Secretary you will see lot of things. So when we demand an enquiry, an enquiry should be held into the whole working of the I.C,AR. It should be found out why things are happening like that. He is an I. A. S. officer. Basically in administration no person should be allowed to remain there after two or three years because he develops vested interest. He has his connections with other organisations. He helps the people of the other organisations and they help his people. A Secretary should not remain Secretary for more than two or three years. That is the basic thing. Mr. Menon is there for six or eight years. I do not know why they connot find a better man. He must go. That is the only demand I would like to make here. Besides, a Commission of Enquiry should be appointed. I would prefer some Members of Parliament to be on it because. I am afraid, enquiry committees are constituted of hand-picked men who are not well disposed off towards scientists. Those who are presently controlling the I.C A.R. are interested parties, and it they are put on the Commission of Enquiry truth will not come out. Time has come when truth must come out and a permanent solution must be found so that the agricultural science field is separated from the rest of the science. (Time bell rings). It should be just like the Sarkar Committee in the Council of Scientific and Industrial Research. One basic thing is that for individual grievances there must be an independent cell, not of the officials, but of impartial people, to go into those grievances so that everybody feels satisfied. It is not merely money, it is the psychological, mental and moral approach, the atmosphere in which our scientists work. That must be taken care of.

The second demand is democratisation of the whole organisation. At the various levels, the Professors and others should I ave the right to decide how they have to work. Every time the Director General or the Directors should not be imposed. I would not like to repeat Bhupesh Gupta said scientists are treated. But the basic thing is that there should be democratisation of the whole organisation. The disputed way in which the I C A R is working should go I would not go into the whole details would like the whole thing to be thoroughly looked into and enquired into. If no enquiry is is made it will be a permanent blot on the present administration, present Minister that an opportunity came but the hon'ble Minister did not come forward to remedy it

Lastly, there should be no administrative interference But I have one word for the scientist too. We want to create a scientific temper in the country and through scientists The difficulty with many scient sts is when they get to the top, instead of remaining scientists or technocrats they become bureaucrats I would like to appeal to the scientific community here in Parliament that it is a challenge to them They must rise tot he occasion Why the scientist should not be at the top? It is a challenge to them But when these scientists function in narrow rooms in cliques against their own people in the I C A R or other places, the scientists lose respect. They behave administrators They behavbureaucrats and bring a bad name to the scientific community. So this is my appeal to the scientists in the country, whether in the I C A R or the C S I R that they must rise and really show the scientific spirit should be the vehicle to bring about a new India They should imbibe the qualities of scientific temper, objective temper, truth, telerance and objective behaviour. Sir if they do not come up their future is dark and the administrators will dominate over them. They country has hope in them. They must take up the challenge and see that things are set light by their own efforts by their own co operation, by their own imagination and by their own faith in science and scientific values

र्श्वा नवल किशोर: उपसभापित, डा० शाह ने आत्महत्या करने से पहले उस रात्रि को एक पत्र डा० स्वामीनाथन को लिखा था। उसमे तीन, चार वाते है जो मैं आपकी इजाजत से पढ देना चाहता हु:

'It has become imposible for me to bear the happenings around me in the recent past * * * It is too much of a struggle to get a better optortunity"

उन्होंने इतना कहने के बाद आखिरी सेन्टेन्स बहत ही पैथैटिक लिखा है, जो इस प्रकार से है

'I think that the time has come again that a scientist will have to sacrifice I is life in disgust so that other scientist-may get better treatment

"Dr Mahapatra, myself Dr Dastane, Dr Bhardwaj, Dr Sadaphol and Dr Panda are struggling hard against heavy onslaughts, mentally as will as administratively. You may be supporting mediocre and pseudo-agronomiss at the expense of intelligent agronomists."

श्रीमन, यह जो लेटर है, वह सदन को साफ तौर से आई० सी० ए० आर० और आई० ए० आर० आई० मे जो दयनीय स्थिति है, उसको दर्शाती है। श्रीमन, एक मीटिंग 1 अगस्त, 1970 को हुई थी। वह एसोसिएशन आफ साइ-न्टिफिक वर्कर्स आफ इंडिया की थी. जिसमे उन लोगों ने आई॰ ए० आर० आई० के बारे में कुछ बाते बतलाई थी। श्रीमन्, मुझे याद है कि जब चार, पाच दिन पहले यहा पर इस सम्बन्ध मे डिवेट हई थी, या इसके सम्बन्ध मे जो कालिग एटेन्शन मोशन सदन मे आया उस समय मत्री जी ने बतलाया था कि 1966 के पहले इन सस्थाओ के तमाम सलैक्शन यूनियन पब्लिक सर्विस कमीशन के मारफन होते थे और उसके बाद से कमेटी बनी, तो श्रीमन, इस मीटिंग की कुछ फाइडिंग्स है जिनको मै आपके सामने पढना चाहता हु:

"Dr Kathavate said that the working of the ICAR since 1966 has shown that the professed objectives of the reorganisation had not been fulfilled Selection of scientists by the ICAR has been worse than by the UPSC earlier and there has been no improvement in the emoluments of the scientists except for a privileged few Migration of scientists to higher

[श्री नवल किशोर]

posts leaving their specialised fields still continues and administrative delays due to red tape have increased because the institutes lost their independence as a result of centralisation under ICAR

"Also merit promotions of several scientists were held up for nearly three years. The Secretary, ICAR (Mr. Menon) has been largely responsible for the present unhappy situation and Dr. Kathavate's call for a drastic change in the ICAR administration was greeted with thurderous applause.

The ICAR, after reorganisation, has grown into an inverted pyramid and has been feathering its own nest at the cost of the working scientists in the institutes. While a number of top-heavy posts of desk-bound scientists have been upgreaded, the working scientists have beed left high and dry.

Particular reference was made to Dr R. H. Richharia, former Director of the Central Rice Research Institute, Cuttack, a scientitist of international repute who had to go in 1966 lecause he advised against haste in introduction of some rice varieties...

In conclusion, Di Kathavate demanded that the working of the ICAR and its set-up be thoroughly inquired into and cases of individual injustice be examined and remedied "

श्रीमन्, इसके बाद मैं यह कहना चाहता हू कि यह तमाम झगडा इस बात पर हुआ कि डा॰ स्वामीनाथन् उन लोगों से खुश होते हैं जो उन्हें गलत डाटा देते हैं या जो डाटा वे चाहते हैं वे देते हैं। श्रीमन्, मेरे पास एक बुकलेंट हें "अग्निकलचर रिसर्च क्लेम्स, वर्सेज रियलिटीज"। असल बात यह है कि कुछ साइन्टिस्ट आई० सी॰ ए० आर० और आई॰ ए० आर० आई० में लम्बे लम्बे दावे करते हैं और यह क्लेम करते हैं कि हमने इतना बड़ा रिसर्च किय। है, उसमें बहुत से क्लेम्स ऐसे होते हैं जो सही नहीं होते हैं। मैं कोट करता ह।

श्री जगदम्बी प्रसाद यादव (बिहार): वोगम होते है।

SHRI NAWAL KISHORF 'It is regrettable that certain highly placed agricultural scientists have vitiated the atmosphere of research by organised publicity of achievements in agriculture which are later found to be usubstantiated or exaggerated. In their quest for publicity, they have inlegated eccentific integrity and intellectual honesity to the back ground."

'It is unfortulate that a few scientists are exploiting their high position and using the mass media to project their own image.'

श्रीमन्, 18 अप्रैल 1971 को इलस्ट्रेटेड वीकली आफ इंडिया में मिस्टर यशबन्त सिंह ने लिखा:

'I can give two is cent examples of obviously exaggerated reports of achievements in agriculture. One scientist claimed to have developed a new strain of sugarcane which has double the quantity of sugar in its juice as compared to ordinary cane. Another made a similar claim that he had developed a new strain of maize with its projein content doubled.'

"In any advanced country the claimants would have been hauled up before a panel of scient six to substantiate their statements, and on failure to do so, been severely consured"

श्रीमन्, एक ओर चीज है। शरवती सोनोरा एक ह्वीट हे जिसके लिए कहा जाता हे कि मिस्टर स्वामीनाथन ने ईवाल्व किया इडिया मे मैक्सिकन सोनोरा 64 का म्यूटेशन करके। उसके लिए उनको एक एवार्ड मिला, मेगसेसे इन्टरनेणनल एवार्ड मिला, उसमे कोई मुझे शिकायत नही है, शिकायत सिर्फ यह है कि इनाम मिले, मेरिट पर मिले, तब खुशी होती है उसमे दिक्कत की कोई वात नही है, क्योंकि देश की भी शान बढती है, लेकिन अगर धोखाधडी के सहारे, गलत डाटा पर कोई चीज मिलती हे तो देश की मानहानि होती है और एक मजाक बन जाता है साइटिंकिक बल्डं

के अन्दर । श्रीमन्, शरवती सोनोर। के बारे मे हमारे डारेडक्टर साहब का कहना है :

> "The protein content of wheat has thus been made nearly comparable to the protein content of milk with regard to lysine content."

और श्रीमन्, उनका कहना यह है कि यह लाई-सीन कन्टेन्ट 5 परसेट इसके अन्दर है, लेकिन the report of the International Maize and Wheat Improvement Centre, Mexico, का कहना यह है कि —

> "The analysis did not corroborate the results obtained in India and in no case was there a significant difference between the normal varieties and the mutations..."

> "No competent scientific authority has confirmed the 'discovery' of higher protein and lysine content of Sharbati Sonora made by the IARI scientists."

श्रीमन्, यही नहीं, उनका यह भी दावा था कि बाजरे का कोई ऐसा बीज उन्होंने निकाला जिसमें 32 मन फी एकड़ पैदावार है जबिक पहलें 6 मन होती थी। उनका यह क्लेम बोगस साबित हुआ। मेरा कहना यह है कि जो साइटिस्ट आई सी एस आर और आई ए आर आई में मिस्टर स्वामीनाथन की इच्छानुसार डाटा कैलकुलेट करके देते है, उनको तो प्रोमोशन मिलते हैं और जो नहीं करते हैं उनको प्रोमोशन नहीं मिलते हैं बिल्क उनको परेशान किया जाता है और अपमानित किया जाता है।

दधर माननीय मंत्री जी ने बहुत सी बाते बताई थी। मैं यह बात जानता हू कि वे जानकर कोई बात गलत नहीं कहेंगे, मगर जो मालूमात मेरे पास है उनमें साबित होता है कि या तो मिनिस्टर साहब को मिस्गाइड किया जाता है या उनको इन बातों की ज्यादा जानकारी नहीं है। डा० शाह को फेकल्टी की मेम्बरिशप न देने की बात कहीं गई थी। तो उन्होंने यह फरमाया था कि उस मेम्बरिशप को प्राप्त करने के लिए तीन साल का पोस्ट ग्रेजुएट क्लासेज़ का टीचिंग एक्सपीरिएंस होना चाहिए। श्रीमन्, मेरे पास

केसेज है जो यह सावित करते हैं कि यह बात सही नहीं है। डा॰ एच॰ के॰ दास जिन्होंने इंस्टीट्यूट को मार्च 69 में जोइन किया था वह जून 25, 1969 को मेम्बर बना दिए गए, सिर्फ तीन महीने के अन्दर। डा॰ एस॰ एल॰ मेहता ने जुलाई 69 में जांइन किया और अक्टूबर 69 में वे मेम्बर हो गए फेक्टिटी के, उनको सिर्फ तीन महीने लगे। डा॰ जी॰ के॰ वेराट ने 70 में जोइन किया था, 71 में वे मेम्बर हो गए। ऐसा लगता है कि आप शायद गलती से 3 महीने की जगह 3 साल कह गए। अगर तीन साल की बान है तो मैने तीन केसेज़ सेम्पिल सर्वे के रूप में आपके सामने पेश किए है जो आपकी वान को गलन साबित करते हैं।

श्री जगदम्बी प्रसाद यादव: यह तो नही बताया कि तीनो पर वडे लोगो का वर्चस्य है।

श्री नवल किशोर : हां, वह बात तो है।

श्री जगदम्बी प्रसाद यादव : सबसे बड़ी बात तो यही है।

श्री नवल किशोर: श्रीमन, यह अकेला केस नहीं है। डा० शाहा ने अपनी चिट्ठी में इस बात को लिखा है कि आज भी बीसों और पचासो साई-टिस्टल ऐसे है जिनको इस कदर फस्ट्रेशन और मायुसी है कि उनकी समझ मे नही आता है कि वे क्या करे। डा० शाहा इमोशनल थे ऐसी बात मै मानता ह । उनके आत्मसम्मान को ऐसा आघात लगा कि उन्होंने समझा कि मैं अपना बलिदान दे कर यदि और साइटिस्ट्म को बचा सकु तो यह अच्छी बात होगी । मेरे पास बहुत केसेज से है, लेकिन मै उनमे जाना नही चाहता। मेरे पास एक केस है डा० वाई० पी० गुप्ता का । 21 साल की इनकी सर्विस है। इनका सीनियर बायो केमिस्ट के लिए एक मिलेक्शन हुआ, लेकिन उसको नही माना गया । द्वारा ऐटवर्टिजमेट हुआ । उन्होने अप्लाई भी नही किया था, फिर भी उनसे कहा गया कि इंटरव्यु में आ जाओ उसके बाद श्री एस० एम० मेहता जिन की ढाई साल की सर्विस है उनको वहां रखा गया। इसका यह विषय भी नही था।

[श्री नवल किशोर]

माननीय मत्री महोदय ने उस दिन कहा था कि अगर डा० शाह हमको रिप्रेजेट करते तो हम उनके मामले की छानबीन करते । मिस्टर गप्ता ने रिप्रेजेटेशन दिया माननीय मत्री महोदय को, कोई जवाब उनको आज तक प्राप्त नही हुआ। स्वामीनाथन साहव को दिया, उन्होने इन्टरव्यू देने से इन्कार कर दिया। और उल्टा उनको तंग करना शरू कर किया। उनको स्टडेन्ट नही दिये जाते है, फेकल्टी की मेम्बरिशप भी छीन ली गई है, स्टाफ हटा लिया और हर तरीके का हेरेसमेट उनके साथ क्या जा रहा है। श्रीमन्, इसी तरह एक और केस है। एक डा० आर०बी० मिह थे। वह एक सेलेक्शन कमेटी मे आये थे और जब वे कमेटी मे आये थे तो उनको एक पोस्ट दे दी गयी। कहा गया कि हम फरेरेज कोआर्डिनेटर की पोस्ट आपको देते है। उस समय एक डा० पाटिल थे, उन्होने रिप्रेजेट किया कि यह चनाव मैलाफाइडी हुआ है। शिन्दे साहब ने उसमे इन्टरवीन किया और उनके इन्टरवेशन पर डा० आर० वी० मिह को हट।या गया और डा० पाटिल को वहा अप्वाइटमेट मिला। तो इस तरह से मैं बतलाना चाहता ह कि डा० जोशी का केम है। इसी तरह से डा० एम० एम० जोशी को बाई पाम कर दिया गया फॉर दि डाइरेक्टर जनरलिंगिय पोस्ट मिरटर एम० एस० नायक, यह 1967 में क्लास टूके थे। नाऊ ही इज इन 1300-1600 स्केल, जो हाइयेस्ट ग्रेड है उसमे उनको रख दिया गया है चार, पाच साल मे । इसी तरह से मिस्टर दास की बात मैने बतलायी। एक श्रीमन्, मिस्टर कौल है। उनके लिए एक नयी पोस्ट क्रियेट हुई श्री-नगर मे और एक सब स्टेशन का इचार्ज उनको बनाया गया । उनका क्लास टूका अप्वाइटमेट था, उनको क्लास वन में अप्वाइंटमेंट दे दिया गया और पोस्टिंग हई श्रीनगर में । लेकिन आज भी वह जो दिल्ली का हेडक्वाटंर है वही विराजमान ह। अभी तक श्रीनगर नहीं गये। उनके साथ डबल फेवर किया गया। नयी पोस्ट बना कर उनको अप्वाइट किया गया और फिर दिल्ली मे ही रख दिया गया। यह उनके बारे मे है और इन सब केसेज में सब सीनियर्स की सुपरसीड करने के

बाद उनकी नियुक्तिया हुई है। इसके बाद श्री मी० एस० आर० कृष्णमूर्ति है, उनको सीनियर बना दिया गया। इसी तरह से श्री वी०वी० चैनल हे. मिस्टर चोपडा है। एक श्रीमन, डा० मिश्र है. उनका दो पोस्ट्स के ऊपर सेलेक्णन हो गया था। फिर एक मिस्टर सिद्दीकी थे, डा० सिद्दीकी, उन को उमी दिन पी० एच० डी० मिली थी। एक पोस्ट पर उनको नम्बर एक बनाकर रख दिया गया यह बात तो समझ मे आ सकती है अगर एक आदमी दो पोस्ट पर चुन लिया जाय तो पहले उसको च्वायस दी जाय, कि वह किस को पसन्द करता है लेकिन उससे बिना पृछे ही सिद्दीकी साहब को उसमें से एक पोस्ट दे दी गयी। श्रीमन, मैं इसमें ज्यादा नहीं जाऊगा, लेकिन इस तरह के बहुत से केसेज है, मैं नाम कहा तक लू। 90 फी सदी वैज्ञानिको मे असंतोष हे कि उनके साथ न्याय नहीं हो रहा है। यह इस बात को माबित करना है कि वहा पर कोई नहीं है, कोई मेरिट नहीं है। जो 10 साल के रिसर्च एक्सपीरियेस की बात है वायलेशन ज्यादा होता है और उस पर इम्लीमे-टेशन कम होता है, मनमानी है। डा० स्वामीनाथन की और डा० मेनन की। 65 फी सदी की यह भी शिकायत है कि अनुसधान तो वे करते है परन्तु नाम होता है सीनियर्स का।

श्री जगदम्बी प्रसाद यादव : दो आदमी और है जिनको आप छोड रहे हैं।

श्री नवल किशोर: आप उनको बता दीजिऐगा। तो मैं कहना चाहता हू कि जो माग की गयी हे और भूपेश गुप्त जी ने भी की कि उस के लिए एक कमेटी बनायी जाय, मेम्बर्म पालियामेट उससे एमोशियेटेड हो ताकि इन सबका एक थारो इवेम्टीगेशन हो और मैं आप को बनाता हूं कि डा० शाह के जो भाई है उन्होंने चिट्ठी भी लिखी है डा० रवामीनाथन को और उन्होंने यहा तक लिखा है कि उमके फाईनेन्सेज को भी हम बर्दाश्त करेंगे बशतें कि पूरा सबें हो जाय, उसकी इंक्वायरी हो जाय, पूरी प्रोविंग हो जाय ताकि और जो दूसरे साइंटिस्ट्स हैं उन के साथ न्याय हो सके। तो मैं इस इंक्वायरी की

मांग के साथ यह भी माग करता ह कि मिस्टर मेनन को और मिस्टर स्वामीनाथन को उनकी जो मौजदा जगहें है उनसे हटाया जाय और फिर इक्वायरी की जाय। वहां जो फस्टेशन है उससे मुझे भविष्य मे भी डर है। हर आदमी इमोशनल हो यह जरूरी नहीं है लेकिन कभी-कभी मायसी में आदमी कुछ कर बैठता है। तो कुछ ऐसा हो कि हिन्द्रस्तान को जो इस आत्महत्या से बदनामी हई है अंतर्राप्टीय साइंटिफिक जगत में उसकी दर किया जाय और उसका एक ही तरीका है कि इसकी आप इंक्वायरी कराइये और इसके लिए मिस्टर स्वामीनाथन हों या जो कोई दूसरे साहब गिल्टी हों उनको कड़ी पनिश्मेंट मिलनी चाहिए।

Discussion

SHRI JOACHIM AIVA (Non inated): Mr. Deputy Chairman, Sir, when all references have been made to Dr. Swaminathan, I remember the host of Indian scientists who have become great and illustrious men, men of great distinction, men who, if they had a boss like Swaminathan, might not have become so great as they have become today.

Sir, I remember Sir J. C. Bose and I heard him as a student, heard his lecture in the Bombay University on plants, on how the plants spoke to each other. You know, J. C. Bose is one of the tallest men in the country and he grew taller and had he a man like Swaminathan or a man like the Secretary, Mr. Menon, J. C. Bose would never have grown so tall and would never have become so great.

Sir, I remember P. C. Roy, another great scientist of our country. A lady has written a biography of Shii Roy. Sii, he used to say, "The future is mine, my own" and he used to gather scientists around him and there was no place for peopele like Swammathan under his tutelage or in his group. Then, Sir, I recall the lives of the Curies, Madame Curie and her husband, who became very famous in Europe and France and throughout the world and you know what their contribution is and they are for ever remembered by all and they are a part of the history of science. Then, you know, Sil. Dr. Bnaba, who was a very great man, a very great atomic scientist. I saw him and I visited him only at the Secretariat and I can never forget him. He was also associated with the Indian Institute of Science as a Member. These are all great men. And, Sir, when we think of Swaminathans who have been going like worms or like cattle and when we have to defend them

against Dr. Joseph, Dr. Bhatia, Dr. Shah, etc., we are getting very very tolerant.

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Sir, I remember an incident which took place in 1925. A certain lady was questioned by the Scotland Yard in connection with something and the whole British House of Commons woke up to the situation and tried to settle the issue. This is how the British Parliament works. See what we are accustomed to. We eee deaths on the right, see deaths on the left, in the front and the back and we do not seem to worry about anything. Sir, as I told you on the last occasion, Einstein ran away from the terror of Nazism and he was a great friend of our Pandit Jawaharlal Nehru and also, Sir, you know, Dr. Teller, whose lecture I heard in Boston and he was one of the makers of the hydrogen bomb and even he ian away from Nazism. But. Sir. Low can you run away from Swaminathans? How can you run away from Meron and others? They are all frustrated and the Ministers who should be responsible to the people of India, as representatives of the people of India, defend them. These people become frustrated and they die like this. It is not mere sentiment alone. What do you mean by sentiment? Sir, Shri Nawal Kishore read out the letter of Dr. Shah and what he had said two or three days before he committed suicide. He had written a letter to Dr. Swaminathan, but nothing came out of it and he died and, Sir. he died leaving his children and wife helpless and I want the honourable Minister to tell us how he is going to look after the wife and childern of the scientist. I want him to tell us how they are going to be looked after. We never bother about them. But they say that the rules will take care of them. But I am sorry to say that the rules have nothing about them to look after the wife and children.

The other day on the Defence budget I raised this point. When a pilot in the airlines dies due to an accident he gets one lakh rupees; they are entitled to get one lakh rupees. But I want to ask, if there is a young man in the Air Force for less than two years and if he dies in his plane, does he get one lakh rupees from the insurance company? This is our attitude towards them. This is our duty towards them. It is our duty towards childern, fathers and mothers. This is what we should do.

5 P. M.

Then, I am reminded of Dr. Raman, another great scientist. What a great vibrant man he [Shri Joachim Alva]

Discussion

was Had he live!, he would not allowed Dr Swaminathan to get the Raman Magasaysay Award of R > 75,000 He was an author of a book on Gicen Revolution. There are various scientists working in the agriculture field. We have never heard young scientists having bee promoted, but the name of Dr Swammathan is always on the top. He got the Award and a prize of Rs 75,000 Then, came the question of Padma Vibhushar His tather-in-lav is Mr Bhoothalingam I have nothing to say against Mr Bhoothalingam Mt Bhoothalin gam was an Assistant Collector in my district He is a very claiming man, but he was bein in an American atmosphere. He runs, an organi sation which is fed by American furds, Ford funds and Rockfeller funds. I do not know the name of the organi ation, but it is a very well known organisation. It is the Pithoo of the Birlas How can you go on like this? I come into their iclationship only when they clash with our interest, when they clash with pullic interest I remember the name of Sir C P Ramaswamy Iyer He was a great personalny Although he wasted to keep Iravancore independent of India, we mourn his death. But when the question of people like Dr. Swaminathan comes in, when they do everything in favour of their personal interest, we have to do something for it. My frield, Mi Gupta talked of Mr. Shah, the never talked a single word. He was an astonishing min He died of a heart attack. He could not talk to any one and I remember, Su, that he was the second speaker in the Lok Sibha when a Resolution was moved by Pandit Nehru on the use of atomic energy for peaceful purpose He made a great speech and after his speech, I was the man to speak in the Lok Sabha These are the men who are the shiring ornaments of the Indian scient fic world. Should we have persons like Swaminathan and Bhootlalingam to bifurcate young scientists to bifurcate politicians and Min sters?

On the last eccasion, when Shin Chandra Shekhar moved a Resolution on the International School, I asked him that Mr L P Singh was patronising the whole Institute Mi L P Singh, the ex-Home Secretary, is a great American stooge I know for two to three years what happened there I wish that Officer would have fold you what happened there I am grateful to the Pi me Minister for having gone into the matter. Then, there was Mr Ashok Mehta. He is another American stooge He was the Chairman of the College and we

saw h w the things were happening there. But we knew that on the second occasion he would not be made a Governor Tortunately being an ICS officer, he has gene as an Ambassador to Nepal These are the types of people we have got. He whole system of agriculture should be reviewed. There should be really a strong Committee I find that the Ministers are very reluctant to have Members of Parliament on such Committees As I said, on a former occasion, the Minister for Civil Aviation did not want to have a Member of Parliament on a Committee when it was appointed after crash of a plane Members of Pailiament are not anxicus to be appointed on these Committee They are not arxious to be associated with those Committees. We know every time this demand is brushed aside. But why is it that every time some or the o h r IAS Officer should be there? These IAS Officers are the shadows of Ministers They love to drink well. I do not mean to say that I do not drik but I do not drink too-much I remember Mr Nehru making a f mous statement that we do not want men who lose their balance But they want to drink well Their bachas also drink well They are starting new traditions for our society They are the persors made responsible for agricultural development, for bringing in new revolution, but it is a great mistake for us to thruk in these terms. I still remember the co versation on the Chinese Revolution. There someone said you have made a great mistake You have not put in the right men for I ringing in revolution in India. The ICS men flatter Sardar Patel was a great brain and Sl ri Shankar was the man who lauded all the princes and they maraged to get all the favours from them They even nanaged to gain favours of Pur dit Nehru But these ICS Officers do not allow young men to ceme up. If you want to find the names of young men on the top they are not here. That names disappear from the top "f this is the state of affairs, the whole revolution would go into shatters. The young revolut ovary minded persons should have been put in offices and not these IAS officers We look upon INS Officers to be men of stuff but they do not have any principles, they have nothing of the soit

I am not a scientist and not even a mathmatician. I could not pass in arithmetic of solve sums but I would like to refer to our great predecessor, Ramanujam. You know obout the great Shak intala Devi. She could do ten sums a mitute. What is there in IAS people?

Then, Sir, there are a lot of appointments made in this Ministry which are irregular, There is a case of Di B. K. Sen. He has been made Deputy Director of the Animal Section He gets around Rs 2,000 to Rs 2500 He is solely responsible for the Section. I do not ki ow how this appointment was made, why it was made. Then, there is a case of Dr. Rafiq. I think we are making secularism public Dr. Joseph was a Christian Di Shah was a Hindu So was Di Bhatia Aid Dr Rafig a living scientist, who has 1 of got any creditable performance, has also been given a high job, a very creditable job, in charge of the Division in this Department. There are so many other appointments made in this manner I want to put a question to the hon Minister whether he has gone through the list of scientists. I do of want him to appoint his own favourites But I would only like to know whether he has gone through the list of scientists. Does he know which appointment is made, when it is made and why it is made? The Minister has got every right to see what kind of people are appointed in his Department Sir, I was a member of the Indian Institute of Science for six years on behalf of Parliament. There the question of Directorship arose. It think it was Dr Krishnan, he said he was entitled to become the Director of the Listitute. He was a well-known scientist, well known in Cambridge Hi was dissatisfied, poor man, though both Members of Pailiament, Mi. Santhanam and myself, strong'v to ed for him as against everybody else. But he was not taken and he went to the court. The moment he went to the court all our sympathy for him was gone We asked him why did you go to the court? He said he went to establish his own right that he should be the Director and not somebody else Now this Dr Shah was a sentimental man, he did not go to the court he took liberty with his life to the u ter sorrow and misery of his wife and children. There are so many such scientists whose names we do not know, whose names we do not find in the glossary and if they die it is a loss to us. As I said on another occasion the ICS men never send their sons to the defence services. If you ask them what their son is doing they will say, my sen is in the ICM or IBM, in Brook Bond, in Firestoile. Because they are sons of ICS officers they get good jobs with fat salary. These are the things that you have to bear in mind We owe a duty to our scientists. (Time bill rings) Si I am thankful to you, you have been very kind to me. I will take

only a couple of mirutes. As I said we owe our scientists a du y. They are known to fight; they go to court as Di Krishnan did. Two Members of Parliament solidly backed him because he was well-known in Cambridge; he was a man of distinction but when he went to court we did not give him our sympathy. Then there are our scientists who are abroad It is not good that our scientists should be staying abroad. Their duty is here to their motherland and to serve the country just like others, you and I, with less money but with rude and gratification. When incidents like these happen they do not like to come back to the motherland. That is why I say we all owe a duty to them to do whatever we can to help them Of course the Minister will give a nice reply but it will not satisfy us, whatever may be the reply I hope things will improve by the force of our contention.

THE MINISTER OF STAFL IN THE MINISTRY OF AGRICULTURE (SHRI \NNAS \HEB SHINDE): I am thankful to you for allowing me to intervene in this debate. My senior colleague of course will be replying at the end but since I have been taking some interest over a number of years in the activities of the Indian Council of Agricultural Research I thought, this debate being a very important ore. I should also be be given an opportunity to make some submissions I listened very attentively to the observations made by Shri Bhupesh Gupta and others. I quite concede the point that agricultural science has a very important role to play in our country. Therefore if politicians like Shri Bhupesh Gupta and others are showing interest in this, we welcome it very much because I have no doubt in my mind that today's debate is going to be very helpful for strengthening the scientific organisations particularly doing work in the field of crop sciences and animal sciences. Only one thing I would like to submit and I hope my hor, colleagues will not misunderstand me. Here many times we name individuals who are not in a position to defend themselves like us. If some charge is proved against somelody I have nothing to say but many times we make some statements on the basis of impressions. Therefore I would plead with my colleagues ultimately how do we judge the work of the scientists in this country? If according to the criticism of hon Members just now my friend Mr Alva also spoke and I have great respect for him- if everything was wrong in the administration of the ICAR the results which are

[Shii Annasaheb Shinde]

Discussion

flowing today, would they have flowed? I am not saving this to minimise the weaknesses drawbacks or shortcomings In fact, as I sail earlier, this debate will help us to remove many of the drawbacks, many of the weal nesses To some of the suggestions perhaps I will come later on, but my submission is, ul mately, how as politicians we should judge the performance of the Indian Council of Agricultural Research Now, what has happened in this country? As I have been submitting many times, this major development in agriculture the breakthrough in agriculture in India has many aspects and mary facets. Fverybody las played a role in it The farmers have played their role The Fxtension Workers have played their role. Our State Governments have cooperated, and everybody has played an important role in this But what is the basic thing? How is it that the breakthrough has come? And I think you will appreciate and agree with me that the breakthrough has come mainly because of the contribution made by the Indian Council of Agricultural Research and the scientists working in this organisation under the leadership of Dr Pal, under the leadership of Dr Swamina than and a number of other scientists. Ultimately, scientific work is team-work. It is like an army fighting Whoever may be the Commander, unless everybody fights the result will not be there. Here it is team work. Leader ship allo is a very important question, and some questions were raised about the leadership Now, Mr Bhupesh Gupta said that Dr Swa minathan is a good scientist. I am glad at least he said this I am very happy that he was good enough, was fair enough, to concede this point But he said that he is not a good leader Now, I do not want to pass my judgment but as a colleague of yours I would like to express my views because I have been acquainted with and have been in contact with a number of agricultural scientists in this country, and I must say-you may agree or you may not agree-I have rare'y seen a scienust of the calibre of Dr Swaminathan

SHRI NAW VL KISHORF That is co-ceded, but the point is about leadership

SHRI ANNASAHEB SHINDE Then the other point was made that our scientific activity is dominated by American ideas. May I submit, Sir, as far as the development of agii cuitural science in this country is concerned, that you will find that almost 99% scientists

are cur own scien ists and you will be in a position to appreciate that agricultural science is not such a science where, as in industrial science or in other fields, you can transplant ideas such as they are. The agro-climatic conditions in every country are different even the physiography The peculiar characteristics of he crops are different in different countries and there are many conditions You can addopt an idea to the local conditions, but you cannot transplant an idea as it is You may borrow it but, unless you adapt it, it is no good Therefore, agricul ural science is not such a scieice which you can simply borrow from somebody and try to develop on that basis unless you have the ability to adapt it to suit your country's local conditions. I made some statement carlier regarding nuclear energy. In nuclear energy some discovery took place in the world, and it became very important knowledge for humanity as a whole But these countries alone which had the capacity to absorb and adapt the new knowledge the new discovery, adapt it to their own use, these countries alone could go along with it

Similarly in the field of agricultural science, because our scientists are in a position to adapt all new ideas to our country's advantage But what has happened today to our economy? Hon Members will appreciate that one of the greatest and important sectors which has given strength to our economy today is the agricul tural sector. Now, in this a vital role has been played by our agricultural scientists Therefore, if we have to judge the performance of the Indian Council of Agricultural Research, it should be on the basis of results, on the basis of performance And this is the most important yard-stick Likes and dislikes should not really play an important role Results should be the guide Results should be the main criterion to determine the nature of the contribution that the Indian Council of Agricultural Research has been making in our country. Then Sir, the point has been made, though not directly, but Mr Alva made a statement, as if Di Swaminathan has been appointed Director-Ceneral because he is related to some higher-up. I must share with you how the selection was made, the procedure that was adopted and how the Government's decision was made. I must share with you information in regard to this Normally the Cabinet Sub-Committee is authorised to make some selection because it is a very high-level selection

श्री जगदम्बी प्रसाद थादव: यही पर डेजर है। यही पर चार्ज है कि कैबिनेट मे उनकी ऐसी पहुच है कि जिसके कारण वे कैबिनेट के मिनिस्टर की चिता नहीं करते है।

SHRI ANNASAHEB SHINDE The point is my senior colleague, Shri Fakhruddin Ali Ahmed and the Prime Minister thought that though the Cabinet Sub-Committee had the authority and was competent to make the selection for a very high level post, a very important post, a key post in the 'ICAR' they felt that we should appoint a committee of experts to make the selection. Naturally, there were a number of people. The Cabinet Sul-Committee did not exercise its right directly. A very highlevel committee was appointed on which were the late Dr Salabhai, Mr Sivaraman, Di Randhawa, Dr. Mukherjee and Dr. B. D. Nag Choudhury The Cab nct Sub Committee gave the records of some eminent scientists and the Committee was asked to give their recommendation as to who should be selected. Then the Cabinet Sub-Committee took the decision of selecting Dr Swaminathan on the basis of the unanimous recommendation of this Committee. Therefore, there was no question of the Government being pressurised in such an appointm at by anybody The Government was very careful and particularly my senior collague and all of us thought that in this case we should really take a decision on merit and, therefore, this decision was taken

Then, there are many statements made by hon Members as if Dr Swaminathan was responsible for all the past Even Dr Joseph's suicide has been referred to Of course, we are sorry Anyone committing suicide is a very sad thing. It should not happen and it should not be repeated. All necessary steps should be taken to see that in future such unfortunate events are avoided. I share and I quite ag ee with the sentiments expressed on the floor of the House by hon Members, but the point is how is Dr Swaminathan concerned with Dr Joseph's suicide? He was nowhere there. He was not the head of the organisation. He was neither the Director of IARI at that time not in charge of ICAR but now in an atmosphere surcharged with emotion all sorts of statements are leing made.

SHRI BHUPESH GUPTA. Nobody at all suggested like that. I hings should not be distorted.

SHRI ANNAS VIEB SHINDE Bhupesh Guptaji, I am soriy, you look into the record On the previous occasion when questions were a ked of the Government this charge was also levelled I am prepared to sit with you and speak on the basis of the record Now, Dr. Swaminathan has been selected to lead this organisation only in February, 1972. How is the responsible for the selection procedure of the selection committee?

श्री जगदम्बी प्रसाद यादव डा० जोशी के बारे मे भी बतला दीजिये।

SHRI ANNAS MEB SHINDE I would really plead with you because I am one of the great admirers of Dr Joshi Please do not bring in the names of individual scientists here. After a lot of effort, and because of your co-operation, we have built up such an atmosphete in the country, and we are trying to see that our scientists are highly respected persons and, therefore, if we are

श्री जगदम्बो प्रसाद यादव: श्रीमन्, डा० जोशी की स्थिति बडी भयावह है। किसी के मरने के बाद ही चिता नहीं करनी चाहिए। उनका केस अभी कमीडर करने की स्थिति में है।

SHRI ANNASAHEB SHINDE I do not think the hon Member should consider himself as naving the monopoly of protecting or chammoning the interests of Dr Joshi We are sympathisers of Dr Joshi We know the contribution he is making. He is one of our valued scientists. The hon Member is unnecessarily taking credit for arguing his case which he himself could not appreciate. I was speaking about the selection committee Lven Mr Menon's name was referred to After all, officers may be gool and bad In fact, one suggestion which has been made here is that the administrator should also be a scientist. My Ministry will give thought to it. It is a suggestion which needs closer examination But I Unfortunately, Mr Meron is may tell you not here to defend himseli

श्री नवल किशोर आपने वहा है कि प्रिजूडिस्ड है। हम किसी के लिए प्रिजूडिस्ड नहीं है।

SHRI ANN \SAHEB SHINDE. I am thankful to you. M1. Menon himself is completing his tenure here.

श्री जगदम्बी प्रसाद यादव: हमने तो किसी का चेहरा भी नहीं देखा है।

SHRI ANNASAHEB SHINDE And he is going back, reverting back, to his State service, West Bengal He would be going there by the end of May, after the current month My only submission was, he is one of the officers who have been responsible for building up an efficient administrative set-up. As I said, I concede this point -there may be shortcomings But he s one of the officers who made some contribution. All of us are human beings Perhaps we have our weaknesses Nobody is perfect in this would Bit I think those persons who are not here to defend themselves I would plead. I would urge upon you not to make such charges against them unless they can be proved

श्री जगदम्बी प्रपाद थादव: जो चार्ज लोगो ने लगाये है उनका जवाब दीजिए तो लोगो को सतोष होगा और वह मानेगे कि जवाब ठीक आ रहा है। हमने उस दिन कहा था कि आप भी उनका कुछ बिगाड नहीं सकते, आप तो उनके साथ रहेगे।

SHRI ANNASAHEB SHINDI pesh Gupta made a point. I have ben visiting frequently the IARI and I have been trying to speak to the scientists. I have had regular informal discussions with them They of course have given vent to their grievances. May I submit for the information of Mr Bhupsh Gupta and of the honourable House that we are very seriously examining the whole problem of the reorganisation of the ICAR, the whole struc ture? I quite see his point, because, in fact, for the first time the ICAR was reorganised in the year 1966 A number of steps were taken, and the most important principle which we are observing today is this that the ICAR must be allowed to

श्री जगदम्बी प्रसाद यादवः यह भी गलत है।

SHRI ANNASAHI'B SHINDE, My time is very limited. If the hon, Member goes on intervening like this, what can I do?

Sir, the ICAR is being reorganised. We are benefiting from the experience of the past. Now,

the most important principle which we are observing is that ICAR must be an autonomous body there should be no interference either from the administrators or the politicians in its functioning. And at least my senior colleague and myself have been so maticulously observing it. Though we are Ministers we have never been interfaring

SHRI BHUPESH GUPFA It was reorganised in 1966. But its Director General did not resign and also certain other officers. When the lower ranks religined, how is it that these people who were on the too did not resign, and continued with the Government?

SHRI ANN AS AHFB SHINDE, Thereafter, we tried to understand the feeling of the scientists. Quite a large number of scientists did not resign because our intention was not to haim their interests. Anyway, it is an autonomus boly and an independent organisation like the Food Corporation of India The services of the Food Department employees were translerted to the Fool Corporation Of course, we have enacted a statute Now, I do not want to go into the past when scientists might have resigned About the future I may say that in the ICAR, we as not going to do anything which would adversely affect the scientific community and the scientists of the ICAR We will consult you MPs and you will find that here is the fullest satisfaction as regards the scientists. A new arrangement will be worked out and nothing will be done which will disturb the functioing of the ICAR

श्री जगदम्बी प्रसाद यादव सेलेक्शन क्मेटी कैसी है कि डा० खुराना को सिकड ग्रेड मे भी नहीं लिया गया।

SHRI ANNASAHIB SHINDE Neitler Dr Swammathan nor Dr Manon was associated in forming those Selection Committees because Dr Pal was in charge as Director Ganeral up to February, 1972 and he was formulating the proposal. But since this matter is being discussed again, we will ry to review the whole thing. In fact, on the basis of the recommendation of the Inquiry Committee and the suggestions from the hon. Members, we would like to review the whole approach. But I would like to plead with the hon. Members about one thing. Our Indian Courcil of Agricultural Research today is one of the prestigious organisations not only in India but also in the world. Many

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of you are aware of this fact that the Indian Council of Agricultural Research today is being appreciated all ever the world and many people are surprised as to how the Indian agricultural science is making such fast progress

SHRI BHUPESH GUPTA That is why it is all the more necessary because a suicide of a leading scientist would damige the international reputation

SHRI ANN 15 1HLB SHINDE. Mr. Gupta we are aware and we are equally sad about it to a result of this debate, whatever, suggestions are there we will ponder very seriously over them. But we must bear in mind it at today the Indian Council of Agricultural Research onjoys the highest prestige in the world. Many scientists have come. Many foreign people who have some knowledge of the Indian. Council of Agriculture Research have come and put on record in the country and outside that there are few countries in the world where such spretricular progress in the field of agricultural research is taking place.

Some ime back I was in the Soviet Union and I had occasion to meet some of the circlis's there They in no uncertain terms expressed their interest and they wanted to know from m- ho / the Indian agricultural science is making such last progress T asked them to better come here and see for themselves. Mr. bhupesh Gupta may be knowing that we wer very happy to receive a team of Seviet agricultural scientists. Yesterday I replied a question on the basis of which we have entered into an agreement with the Soviet Union in the field of science Dr Bor Laug who is closely associated with the development of wheat in many countries has made a statement that there is no parallel in the world to the way India is making progress in the field of development of wheat Dr Sorma has a so expressed the same view. I need not go on enumerating the names. But today the Indian Council of Agricultural Research is making valuable contribution for the development of Indian agriculture and for the development of science and for the humanity as a whole I only hope nothing should be done, I would plead with you, I would urge upon you and I would request you not to say anything which would damage the prestige and the normal functioning of the scientists

We have agricultural Universities and we have co-ordinated projects. We have 24 Insti-

tutes where we have Directors. If the discipline is broken it would be a bad day for India. Let us identify the weakness. I et us try and improve upon them and see that our I dran scientists are allowed to function in such a way that there is maximum involvement, that their initiative is not sapped and full democratisation is bought about.

SHRI BHUPI SH GUPIA What about confilential reports?

SHRI ANNAS MIB SHINDE Confidential report rever plays any important partice can go into that question

SHRIBHUPFSH GUPIA I just pointed out its a recent ca not yours in the Indian Standards Institut 11 was discovered that the outgoing Directer had made adverse entry in the case of three persons to enable the fourth person to come up In this case also the (onfidential Report responsible 18 because when you record something and you do not show it to the person concerned, it s given injuic to him. Even in the Home Ministry adverse entries are shown to the person against whom the remark is made Here you do not show it to him Therefore, I say the mut of should be recorded.

SHRI ANNAS MEB SHINDL As I stud, we will bok into this

(Inter speech to some h i'ble Members)

MR DEPUTY CHAIRMAN There should be no cros questioning

SHRI JOACHIM ALVA May I rep at Dr Shah's first two complaints in his last letter wire, 1) not dinit in them to the post graduate is ultry for a long time and (2) not give in them studints?

SHRI ANN AS MEB SHINDI He was given student every year. In fact, the Minister last time read out a list of students. Moreover, he was given allow appointment to the faculty. The rule is one must have these years' teaching experience lefore one is admitted to that Since he was qualified for that he became a regular member and there was no injurice or that score

I will resume my scat after making only one point

SHRI BHUPESH GUPTA The confidential report should be shown to them

SHRI ANNASAHEB SHINDF · I say Mr Bhupesh Gupta, we will take into consideration the remarks made by you We will go into them and all the implications will be examined Nothing will be allowed to be done which will discourage scientists. If the present system is coming in our way, we will try to improve on it Ultimately our scientists can function only with your goodwill I would only plead with you that whether it is Dr Swaminathan or other scientists, if there is all-round goodwill they will do much more valuable service to the country and our country will become one of the proudest countries in the world Therefore, I only seek your co operation. As far as the specific points of suggestion are concerned, we will go into them and my Ministry would see that no stone is left unturned and at various stages, we will consult the Members of Parliament so that ultimately a general consensus is As far as scientific activities are concernd, let us not import party politics into them

श्री जगदम्बी प्रसाद यादव: आप गलत व ह रहे है। सदन आपको पूरा विश्वाम ओर सहयोग देता हे। जब 3 व्यक्ति आत्महत्या किए है तब सदन चौका ह।

SHRI NAWAI KISHORI I his is bad When you want the co-operation of the Heuse, you should not attribute motives. Everybody is for the best interests of the scientist and the Research Institutions

SHRI ANNASAHIB SHINDE I am very happy you have clarified the position. I am not attributing any motives

SHRI JOACHIM ALVA It is all only soothing words and no concrete steps

SHRI ANNASHEB SHINDE My senior colleague will deal with some of the specific suggestions. Sir, with these words, I conclude and I am thankful to you for giving me an opportunity to say a few words.

डा॰ भाई महावीर (दिल्ली): उपसभापित जी, श्री शिन्दे ने अभी इस चर्चा मे भाग लेकर कुछ मुद्दो पर प्रकाश डाला। शिन्दे जी मे एक बडी विशेषता ह कि वे इतने मीटे ढग से बोलते है, इतने डिस्आमिन्ग तरीके से बात करते है कि ऐसा लगता है जो बात हमे कहनी थी वे पहले से ही समझ गए है और अब कुछ कहने की जरूरत बाकी नही रह गई। उन्होने यह भी कहा कि वे बाहर गए तो कई वैज्ञानिको ने भारत की प्रगति की तारीफ की । दुर्भाग्य की बात हे कि उन्हें कोई ऐसा वैज्ञानिक नहीं मिला जिसने यह भी पूछा हो कि आपके यहा यह आत्म-हत्या करने का रिवाज क्यो चला है ^२ अगर कोई यह भी पछता तो शायद शिन्दे साहव को यह प्रश्न इतना हल्का न मालुम होता और इस चर्चा को एक सामान्य चर्चा के रूप मे समाप्त करने वी और जिस तरह का समाधान सरकार हमेशा देती आती है और जैसे तसल्लिया देकर और बाते बनाकर सदा हमे सत्पट करने की कोशिश की जाती है, वह कोशिश अब भी नहीं होती। मै इस बात मे सहमत हू कि हम कोई ऐसी चीज न करे जिससे देश के नाम के ऊपर कालिख लगे या हमारे वैज्ञानिको के रास्ते मे कोई रुकावटे आए और में सरकार को आर शिन्दे जी को यह आश्वासन देना चाहुगा कि यहाँ से जो भी सदस्य कुछ विचार इस विषय पर प्रगट कर रहे है, उनमे से कोई भी देश के हित और इस सस्थान के हित के सिवाय और कोई भावना से प्रेरित नही।

महोदय, जो विषय इस समय आया हे उसके सबध मे मे यह लेख देख रहा था साप्ताहिक हिन्द-स्तान मे, जिसका शीर्षक उसने दिया हे "विज्ञान के गले मे लाल फीते का फदा"—केवल लाल फीते का ही नहीं, जो फदा विज्ञान के गले में पड़ा हे वह कई ऐसी क्रीतियो का है जो आज हमारे वैज्ञानिक अनुसधान के क्षेत्र मे जहर उढेल रहा है। आखिर डा० शाह को आत्महत्या क्यो करनी पड़ी ? यह कहना कि वह एक बड़े भावक व्यक्ति थे और यह बड़े दुख की बात है उन्होने अपनी जान ले ली, मैं समझता हू यह सारे मामले पर परदा डालने की कोशिश की है। केवल इतनी बात नहीं है, डा॰ शाह ने जो चिटठी लिखी है मग्ने के पहले, उस चिट्ठी को यदि हम पढे उसके ऊपर समाचारपत्नों में टिप्पणिया आई है कि कोई व्यक्ति आवेश मे आकर उस मौत की तल्खी मे, जबिक मौत का फदा गले मे डालने जा

रहा हो, इस तरह की सयत चिट्ठी नही लिख सकता । इसलिए जो तथ्य उन्होने लिखा हे उनकी ओर सरकार बड़े शात भाव से ध्यान दे। यह इस विषय की चर्चा की अनिवार्य शर्त है।

उन्होने कहा कि कुछ अनुसधान के मामले मे इस तरह की रीतिया बन गई है कि जो वैज्ञा-निक ऊपर की आई हुई दिशा के अनुसार राय देता है वह तो आगे बढता है, जो स्वतत्र राय दे कर के और अपनी ईमानदारी से कहता है कि यह है, बात सही नही है उसको न सिर्फ पीछे हटाया जाता है बल्कि दबाया जाता है, उसका तकरीवन गला तक घोटा जाता है। गला घोटना मैं शाब्दिक तौर पर नहीं कहता, हालांकि वह भी मैं आगे कहगा। यह स्थिति कि उम वैज्ञानिक को छ। त्र न मिल सके, उस वैज्ञानिक को पोस्ट ग्रेजएट फैकेन्टी से निकाल दिया जाय, कितने-कितने देर तक उसका स्टाफ छीन लिया जाए, क्या इस तरह की जो स्थिति हे वह स्वस्थ स्थिति है ^२ क्या डा० शिन्दे यह बतलाना चाहते है कि क्योकि एक एवाई डा० स्वामीनाथन् को मिला, मैं नाम मे नही जाना चहता हू, मै समझता हू कि हम लोग उनकी योग्यता के मुकाबले में बहुत छोटे है, वैज्ञानिक की दुष्टि से शायद हम कुछ भी नही जानते है। लेकिन प्रश्न यह उठता है कि जिन वैज्ञानिको ने, उसी सस्थान के काम करने वाले दूसरे वैज्ञानिको ने जो बाते उठाई है, जो सामने बाते लाई है, क्या आप उन बातो को सिर्फ द्वेप भरा मान कर रह कर देगे ? मैं समझता हू ऐसी स्थिति नही है।

टाइम्स आफ इंडिया मे इस बात पर सम्पा-दकीय आ चुका है। डा० शाह ने आपनी मौत के पहले जो पत्र लिखा था उसमे यह सवाल उठाया था कि इन्डियन अग्रिक रचर रिसर्च इस्टीट्यूट ने जिस तरह की रिले कार्पिग की बात उठाई और कहा कि इतनी सफलता मिली है कि चार फसले एक के बाद एक पैदा नी जा सकती है। इस तरह की माग, इम तरह का दावा करना बिल्कूल निर्ण्यक हे, कही नहीं हो सका, क्यो यह नहीं हो सका। फिर भी यह सस्था इस बात को उठाती रही क्योंकि शायद सरकार या हमारा मत्रालय यह चाहता था कि यह जाहिर किया

जाय कि बहुत वडी तरक्की हुई है। उस सम्पा-दकीय में इस वात को भी इसमें जुड़ता हुआ बतलाया गया कि डा० शाह ने जो लिखा है भूमि सीमाबन्दी के साथ सम्बन्ध जोडते हुए कि भूमि की किसी ट्वड में कितनी आय पैदा हो सकती है। इसमे 15 हजार रुपया एक एकड की फसल से प्राप्त किया जा सकता है, यह दावा अगर हमारी यह सस्थान करे, तो मै समझता हू कि यह इतना छोटा विषय नहीं हे कि हम इधर उधर की वाते सुनकर या कुछ वैज्ञानिको का चिट लेकर हम अपना समाधान कर सके।

under Rule 176

महोदय, जहा एक एकड जमीन के अन्दर पाच छह हजार रुपये की फसल पैदा की जा सकती है, वहा पर कोई वैज्ञानिक यह दावा करे कि 15 हजार रुपये की फसल पैदा की गई है, करके देखा गया हो कि यह बात ठीक है, तो हम से ज्यादा कौन ख्रा होगा[?] जब इस तरह की बात हो जायेगी तो देश के अन्दर एक वैभव का युग शुरू हो जायेगा और मै समझता हू कि अगर इतना बडा परिवर्तन आ सकता है, तो यह एक बड़े सौभाग्य की बात होगी। लेकिन सौभाग्य की होगी इस वास्ते हम सच मान ले, यह तो अपने आप को धोका देने की बात होगी, जब तक इसके बारे मे तथ्य न हो, आकडे न हो, वैज्ञानिक आधार न हो तब तक केवल एक व्यक्ति कहता है और वह क्यो कहता हे क्योंकि जो लोग उसकी जी हा मे हा मिलाते है वे तो ठीक है और जो हा मे हा नही मिलाते हैं, वे पीछे फेक दिये जाते है तथा रद्द कर दिये जाते है। यह जो स्थिति है वह कोई स्वस्थ स्थिति नही है और इसे बदलना होगा।

महोदय, शरबती सोनोरा की वात की गई जिसके बारे में डा० स्वामीनाथन् को मैगामेसे एवार्ड मिला। यह भरबती सोनोरा सचमुच क्या है, इसके अन्दर वे गुण है जिसके बारे मे दावा किया जाता रहा है। सचमुच मे इसकी खेती के अन्दर जितनी फसल बढनी चाहिए उतनी बढी हे जिस व्यक्ति ने यह किया था उसका प्रतिवाद भी लुधियाने, पन्त नगर के वैज्ञानिको ने और दूसरे वैज्ञानिको ने कर दिया था। तो मै पूछना [डा० भाई महावीर]

Discussion

चाहता हं कि शरबती सोनोरा आज हमारे देश के म-भाग के अन्दर बोया जा रहा रहा है ओर उसके अन्दर कितनी औसत उपज मिल रही है। अगर अच्छी औसत मिल रही हे तो यह बड़े आनन्द की वात है, वड़ी खशी की वात है और हम तो बहत ही प्रमन्न होगे। परन्त यदि न हो, जी हजुरियों को लेकर हम इस बात पर चलते रहे, तो जी हज्रीपन कही भी फायदा नहीं करता, राजनीति मे भी नहीं करता और सरवार मे भी नही करता। लेकिन मैं समझताह कि वैज्ञानिक क्षेत्र मे येसमैन की वात Itas , contrediction in terms जो वैज्ञानिक यैसमैन बनने की कोशिश करता है He is no scientist at all वह वैज्ञानिक नही वन सक्ता हे । आदमी दूसरो नी राय के ऊपर खाली अगृठा लगाना अपना फर्ज समझ ले, ऐसी स्थिति मे जो यह प्रश्न उठा है, उस पर विचार करना पड़ेगा।

महोदय, कुछ तथ्य हमारे मित दे चुके है और मै उनको दोहराने की कोशिश नही करूगा। लेकिन मैं एक बात कहुगा कि नियुक्तियो के अदर गलत तरीके से प्रायरिटीज दी गई है । जो आदमी जुनियर था उसको ऊपर बढाया गया, जो आदमी न्युनतम आवस्यक शर्त परी नही करता, मिनियम क्वालीफिकेशन परी नहीं करता, उनको भी आगे नियक्त किया गया। जो लोग छोटी नोकरियो के वास्ते, नीचे दजे की नौकरियों के वास्ते रिजेक्ट कर दिये गये थे, उन्हें कुछ समय के बाद उससे ऊची ग्रेड के बास्ते नियुक्त कर दिया गया। जो आदमी आज एक जगह पर नियुक्त किया जाता है, उसको दो तीन साल के अन्दर चौगूने वेतन स्केल के अन्दर ने लिया जाता है। तो ये सारी चीजे और ये सारे लोग क्या एकाएक बिल्क्ल अलौकिक कौशल के मिल गये है जिनको अभी तक ढँउ नही पाया गया था। ये सारे एकाएक यहा पर प्रकट हो गए है। मै समझता ह कि ऐसे लोग कभीकभार दुनिया के अन्दर आ जाते होगे, लेकिन इसी तरह के लोगो को डा० स्वामीनाथन ने अपने इर्दगिर्द जमा किया है, यह दावा सही नही प्रतीत होता ।

डा० रजत डे का नाम पिछली बार आया। मै आलोचना के निए नाम नहीं हे रहा ह, बल्कि इमलिए ले रहा ह कि जिनके कारण डा० शाह के लिए आत्महत्याकी नौबत आई। वेडा० रजत डे प्रोफेसर आफ एग्रोनोमी बनाए गए जबिक वे प्लान्ट पेथोलोजिस्ट है, एग्रोनोमी उनका विषय नहीं रहा। इसका कोई कारण अगर हे तो आप उसकी जाच करके बताइए कि इस कारण से ऐसा किया गया और अगर वे एक विषय है तो दो अलग डिपार्टमेट्स इम संस्थान मे क्यो रखे गये। जब प्रश्न खडे होते है तो हम इसके लिए मजवूर हो जाते है कि उन पर विचार करे क्योंकि जो वैज्ञानिक वर्कर्स है उन्ही से हमे इस तरह की शिकायते मिलती है। हमे बताया गया कि यहा पर एक एसोसिएशन बनाया गया और उस एसो-सिएशन की थोडी बहुत चर्चा की हमारे नवल किशोर जी ने। मुझे यह पढकर बहुत आश्चर्य हुआ, जैसा कि मैने शुरू मे कहा, कि जो लोग हा में हा नहीं मिलाते उनमें से एक माइटिस्ट डा० वाई० आर० आहजा को कत्ल तक करने की धमकी दी गई। कुछ लोगो की तरफ से जो ड।इरेक्टर जनरल के व्यक्ति समझे जाते है, यहा तक नौबत आई हमारे वैज्ञानिक अनुसधान के सम्थानों में तो मै समझता ह कि यह बडा शोचनीय और चिन्ता का विषय है। श्री शिन्दे ने कहा कि हम दूखी है: We are sad दुखी होना ही पर्याप्त नही है, हमे इस चीज से उद्विग्न और असनुष्ट होना पड़ेगा कि कहा जड़ के अन्दर खराबी है, कहा जहर का पोधा फैल रहा है, उस पोधे को उखाडकर फेकना फेकना होगा और अगर उसको हम निकाल कर फेके तो मै समझता ह कि सारा हाउम, सारे दन और सार। देश आपके साथ होगा । लेकिन क्या इस तरह की घटनाए किसी देश के अन्दर सहन की जा सकती है?

महोदय, यही तक नही ह। मेरे पास एक रिपोर्ट है एमोसिएशन आफ साइ िफिक वर्कसं आफ इडिया की। इस रिपोर्ट के कुछ अश को नवल किशोर जी ने उद्धृत किया। मैं चाहूगा कि इसका थोडा अंश मैं आपके सामने और रखूँ। इस सस्थान की बैठक में, जिसकी रिपोर्ट मेरे हाथ मे

है, हमारे मानर्नाय सदन के कुछ सदस्य भी थे, श्री कृष्णाकान्त थे, मोहन धारिया थे जो अब मत्री है अनके सामने जो चर्चा हई है वह प्रकाशित है, उसवी दो तीन बानों के बारे मे मैं ध्यान दिला-ऊगा। जिस बात पर विशेष जोर दिया गया वह है फारेन इनफ्लूएस की वात । भूपेश जी ने भी इस वात को कहा था। मुझे उस समय लगा कि शायद भपेश जी जिस लाइन पर सोचते है वे खीच-खाच कर इस बात को वही ले जाने होगे, परन्त मुझे यह देखकर बहत दुख हुआ कि सचमूच हमारे वैज्ञानिक इस बात को अनुभव करते हैं कि किसी विदेशी की चमडी को देखकर हमारे यहाँ पर सोचा जाता है कि उसकी वैज्ञानिक योग्यता वहत बड़ी होगी। उस मीटिंग में जो चर्चा की गई उसमे फारैन इनफ्लएंस के बारे मे यह कहा गया ---

> "The most serious consequence of reorganisation was the increasing involvement of foreigners in policy making, administration and academic matters. Foreigners not only sit on selection committees but often act as Chairmen."

आगे कहा----

"If the aid giving organisations were honest about their intentions, why did they almost invariably back ill-qualified influential lackeys and hound out competent scientists?"

I repeat:

Why did they almost invariably back ill-qualified influential lackies and hound out competent scientists?

इमी के आगे इसी विषय पर डा० जे० जी० भोवाल, जेनेटिम्ट आई० ए० आर० आई० उन्होंने अपना अनुभव सुनाया वे कनाडा मे थे, वहाँ का उन्होंने अपना अनुभव मुनाया—

"A Canadian Scientist from the same Department who had been in India as an expert had stated on his return to Canada that though there have been a number of highly qualified competent agricultural experts in India, the Indian Government did not accept their opinions and insisted on foreign experts who were really not competent to advise on problems which

were peculiar to the soil, climate and social conditions in India."

उन्होने कहा कि यहां से लौट कर गए हुए एक वैज्ञानिक ने जो अपनी राय दी है उस पर मैं चाहूगा विचार किया जाय और उमका ध्यान आगे मे रखा जाय । परन्तु, महोदय, इनना ही नही है, अमरीकन साइटिस्ट और अमरीकन डिग्री वाले साइटिस्ट के लिए जो खास प्रिफरेम है उसके वारे में भी यह कहा गया:

"Another example of foreign influence was the recent advertisements of posts in some agricultural universities inviting applications preferably from candidates having a doctorate degree from the USA. As against this, highly qualified agricultural scientis's having doctorate degrees from Russia found it difficult to get employment."

हम क्या यहा पर अमरीकन साइन्टिस्ट्स के दिमाग की गुलामी के अंदर तो नही फंस रहे हैं, यह विचार करना चाहिए। सेल्फ रिलाइन्स की बात कही जाती है। पहले सेल्फ रिलाएन्स ज्ञान के ज्ञेत्र मे प्रारम्भ करना पड़ेगा और यदि उसमें हम सेल्फ रिलाएन्स प्रारम्भ करने की बजाए औरों की गुतामी के दलदल मे फंसते जा रहे है तो मुझे खेद है, मुझे चिता है, कि हम अपने देश की प्रगति को बनाने की बजाय उसके रास्ते में रोड़े डालेगे।

महोदय, दूसरा जो प्रश्न महत्व का है वह है असंतोष । इतना बड़ा असतोष है इस सारे सस्थान के अदर कि उसका एक छोटे कोटेशन का हवाला आपके सामने देना पर्याप्त होगा:

Dr. N. C. Fant, Professor of Entomology, IARI, who spoke next gave the findings of a survey conducted by this organisation through a questionnaire. He reported that 90% of the scientific workers are totally dissatisfied with their jobs and service conditions and that over 65% complained that their bosses take the credit for invearch work done by their jumois. The findings further showed that 80% of the scientists were against foreign experts being members of the ICAR Selection Committee, while opinion on the escentiality of foreign aid was equally divided."

[डा० भाई महावीर |

महोदय, अगर इस तरह का असंतोष किसी और संस्थान में होगा तो क्या वह देश की आशाओं को पूरा कर सकेगा? स्वाभाविक रूप से कहना पड़ेगा कि उससे आशाये पृरी नहीं होगी। आपको ऐसे असतोष को निकालना पड़ेगा। ऐसे असंतोप की तरफ घ्यान खींचने के लिए मिनिस्टर माहब ने पिछली बार कहा था कि अगर हमें डा० शाह लिख करके भेजते तो हम मुन लेते और उनको बुला लेते। इस तरह के उदाहरण है, कि जिन्होंने लिख करके भेजा उनको नहीं बुलवाया किसी ने। यदि डाइ-रेक्टर जनरल के पास लिख करके भेजा तो बुलवाना तो दूर उनको सजा इस बात की भुगतनी पड़ी कि उन्होंने इस तरह का दूस्साहस क्यों किया।

मुझे एक छोटा सा उदाहरण याद है लेकिन मै उसका बड़ा महत्व नही समझता। मैने स्वय एक चिट्ठी शिन्दे साहव को लिखी थी। एक विज्ञापन आई० ए० आर० एस० सस्थान की कुछ नियुक्तियों के बारे में निकला था। कुछ क्वालि-फिकेशन्स दिए हुए थे, कुछ क्वालिफिकेशन्स साइंटिफिक रिसर्च और दूसरे प्रकार की योग्यताओ के थे 🕯 एप्लीकेशन्स आ गई लेकिन आने के बाद क्छ नही हुआ। मेरे पास लोग आए। जो एप्लिकेन्ट्स थे, जो साइटिस्ट थे, जिनके तजुर्बे थे, उन्होंने कहा कि हम जाते है लेकिन कोई कार्यवाही नहीं हो रही है। उन्होंने यह बताया कि जो लोग क्वालिफाइड नही है, लेकिन जिन लोगो को एड् हाक एप्वाइन्टमेन्ट मिल गया है, उनकी कोशिश यह है कि यह मामला अटका रहे और छः महीने या साल दो साल ऐसे ही चलता रहे और उसके बाद हम लोग कहे कि हम इतनी देर से बैठे हैं, हमारा हक बन गया है। जहां तक मुझे लगता है वह शायद जिन वैज्ञानिक योग्यता वाले और क्वालिफिकेशन्स वाले लोगो को रखने की बात थी वह असफल हो गई और वही की वही रह गई। इस तरह से मत्री जी के पास शिकायने आती है लेकिन वे उनको देख नही पाते होगे। सबसे बड़ी अदालत के अन्दर डा० शाह ने आज जो अपनी शिकायत पहुंचाई है, अगर उसके बाद भी हमें इस प्रश्न को जितनी गंभीरता से और जितनी ईमानदारी से लेना चाहिए और इसको

दुरुस्त करने के लिए जो भी कदम उठाने चाहिएं उनको नही उठाते है तो मैं समझता हूं कि देश के इस सपूत का बलिदान भी व्यर्थ जाएगा।

इस दृष्टि से मैं खाली एक सुझाव देना चाहता हूं। शिन्दे जी ने बार-बार कहा कि यहां पर सदस्य जो भी सुझाव दे रहे हैं उनको मैं विचार में लाऊंगा प्रौर उनका घ्यान रखूगा। उन्होने यह भी कहा कि हम इस सम्थान के पुनर्गठन की बात सोच रहे हैं तो उस चर्चा में संमद के सदस्यों को शामिल करने में आपको आपित क्यो है? उसमें आपको क्या दिक्चत है, या परेशानी है? अगर सी० एस० आई० आर० की जांच के अंदर संमद के सदस्य जा सकते थे, तो यहां क्यो नही जा सकते और यहा उनका उयपोग क्यो नही हो सकेगा? बहुत सारी बाते ऐसी है जिनके संबंध में सरकार अपनी चहारदीवारी के अन्दर कैंद रखती है और उसके बाहर सोच नहीं सकती।

अभी मेरे मित्र जगदम्बी प्रसाद जी यह बता रहे थे कि एक लाख का संस्थान जो नामकुँड, राची में है और जो एकमात लाख का उत्पादन करने वाला है, वहां पर छ: वर्ष से कोई डाईरेक्टर नहीं है। और बराबर दो साल से लिख रहें है, उसका कोई फैसला नहीं होता। सरकार देखती है और छ्ट देती है। यह हमारा सोभाग्य है कि लोगो को हमारे पास आने मे कोई दिक्कत नही होती और इसलिए हमारे पास तक यह बाते पहचती है जो कि आपके पास नही आ पाती। हम चाहते है कि आप संसद सदस्यों को उसमे शामिल कर ले और जैसे कि सुझाव दिया भी गया है और उस एक लेख मे भी आया है कि हमारे जो महत्व के स्थान है, जैसा डा० गिरिराज सिह सिरोडी ने सुझाव दिया, कि जो हमारी एडमिनिस्ट्रेटिव पोस्ट्स है उन पर लोगो को रोटेशन मे चांस देना चाहिए। ऐसा होने पर उस मे हर एक को काम करने का अवसर मिलेगा और उनको अपनी स्वाभाविक प्रतिभा के विकास का अवसर भी प्राप्त होगा। दिल्ली युनिवर्सिटी मे इस तरह का प्रयोग हुआ है। मैं चाहगा कि आप इस पर विचार करे। लेकिन बुनियादी

चीज यह है कि इस मामले की आप ऐसी जाच करे कि जो इस मामले की जड़ो तक जाय । जिस तरह की शिकायते है उनको देखते हए हम इस चीज मेन पड़े कि कौन बड़ा है और कौन छोटा है और कौन वैज्ञानिक कैसा है और आपने जैसा कहा कि इस फैसले के लिए मितनडल के मत्री आये, हम उस बहस मे नही पडते, उसमे बहत से सवाल आ जायेगे, लेकिन देश में बहत से लोग ऐसे हैं कि जो समझते हैं कि भ्रष्टाचार प्रारम्भ ही ऊपर से होता ह। मै इस झगड़े मे नहीं पड़ना चाहता, लेकिन में चाहता ह कि आप इस मामले की जाच आब्जेक्टिव, इडिपेडेट और इम्पार्शल तरीके से करने का प्रयत्न करे और ससद के सदस्यों को आप उसमें साथ लीजिए ओर यदि आप ऐसा करेंगे तो उस एसोमिएसन की मीटिंग में जो बार-बार मांग की गयी है, उस माग को भी आप परा करगे और महोदय, यदि यह हो जायगा तो मै समझता हं कि डा० शाह का बलिदान स्वीकार होगा, देश उनकी इतनी बडी क्बीनी से कुछ न कुछ पायदा उठा सकेगा।

SHRI V V SWAMINATHAN (Tamil Nadu) Mr Deputy Chairman, Sir the young promising agronomist, Di Vinod Shah died in despair and disappointment. This is really a very sorry state of affairs. This is not the first or the second or the third tragedy among the sc entists. There are no two opinons about it. The Government must constitute a committee to inquire into the sorry state of affairs and prove to this House and to the world who really is responsible for this suicide of Dr. Shah.

But in our extreme sentimentalism and sorrowful mood let us not cast aspersiors against those scientists who cannot be present here to refend themselves I am told that the Nobel Peace Prize winner, Dr Norman said that if India can claim any self-sufficiency in food production or green revolution that credit goes to Dr Swaminatham and his team of scientists He is the recipient of many awards. He is a world-samous seneticist. He is the first Indian geneticist to be chosen to preside over the International Geneticists Conference in 1962 at the very young age of 38 He was the recipient of awards like the Shanti Swarup Bhatnagar Award in 1961 and the Birbal Sahni Award in 1966, Mendel Award of the Czechoslovak Academy of Sciences 11 1965 We should feel proud

that he received the Raman Magasaysav Award for Community Development last year He discovered the potentialities of Hurricane Dwarf crops.

In our attempt to prevent suicides of scientists let us not assassinate the character of eminent scientists who are responsible for Iringing in self-sufficiency and Green Revolution to India and great tame to the Indian Agricultural Rescurch Institute,

SHRI LOKANATH MISRA Mr Deputy Chairman, Sii, while participating in this behate I do not claim any special knowledge about science. I herefore, my approach would be purely a layman's approach and if I am wrong anywhere I would be only too glad to be corrected by the hon. Minister who has at least the advice of the scientists available to him.

Now, Sr, som of the previous speakers have already indicated about it but I would like to another aspect throw some more light on of the Report of the Association of Scientific Workers of India, Pusa Institute As far back as 1971 the Pusa unit of Organisation made a study regarding the reaction of the scientists so far as the hehaviour of their topmen was concerned towards them It has been indicated here that almost 90 per cent replied that they were extremely dissatisfied. To he question whether there was a general feeling of dissatisfaction among the scientists of IAMR, 94 I per cent replied in the affirmative The affairs of perhaps the entire division supported this finding. So far as the Agronomy Division is concerned, Dr Shah was No 4 in the scale of Rs 1100 to Rs 1400 Things began deteriorating faster in the Division after the death of the welkrown scientist Di S S Bain in May last year. At the time of his death, the next man in the Department Dr T C Mahapatia, was on 32 days' earned leave and the man next to him, Dr Dastane, was in Lebanon attending a Conference Therefore, the gentleman who was No 5 in the list, 1 e Dr Rajat Dey, was made the Head of the Agronomy Department He did not have any special qualifications He was a scientist. There is no doubt about it. But it needed specialisation and without that special knowledge I do not know how he was selected and why Mr. Shah, in the absence of these two other senior men, was ignored? All of them were ignored Dr. Shah, Dr. Mahapatra and [Shri Lokanath Misra]

Dr Dastana were egnored and Dr Rajat Dev superseded them. It must have been brought to the notice of the hon Minister then and it was categorically brought to his notice by Mr K C Panda, one of our Members The Minister says that he could have taken action if Mr shah had brought it to his notice If bringing to his notice needs a special channel I do not know whether that channel was used or not but the medium of a Member of Parliament should also be considered as an important medium and that was used. I ven then the bon Minister, Mr. Fakhruddin, Ali Ahmed, did not feel moved. I do not know how he assures us that he would have looked into the case of Mr Shah, had it been brought to his notice I am surprised at such statements of the Minister (Interruptions) I do not know wheth 1 it s the Minister himself or the Minister of State who said so immediately after the death of Mi Shah He said that he had become emotional It Mr. Ahmed wants that all the scientists in the country should be thick-skinned

THE MINISTER OF AGRICULTURE (SHRI TAKHKUDDIN ALL AHMED) I have not said it

SHRI LOKANATH MISRA Whosoever has said it, but it is a fact that the scientists cannot be thick crocodilskinned like politiccians. If you want the scient sts to deve op their faculty, you have to provide them with a congenial atmosphere. They must be provided with an atmosphere where they would be creating faculties, they should be most delicately situated It they become thick skinned, if they become arresponsible, then probably they will lose scientific faculties. Therefore, whosoever made the statement made a wrong statem nt We expect scientists to be extremely emotional, to be extremely sensitive or else they will be crude scllows, probably as lay in the matter of science as I am or as Mi Fakhruddin Ali Ahmed is

Sir, the villem of the piece, has already been mentioned. The other day I talked about Dr. Swamma'han I am not a scientist and therefore I should not be in a position, nor should I claim to be in a position to judge Dr. Swammathar's ability as a scientist Granting that he is 100 per cent efficient in his Department of Agricultural Science, I agree with Mr. Bhupesh Gupta when he said that he has failed in his leadership. It is only under

his leadership that these things are now multiplying. Maybe the beginning was probably some to years back when Di. Joseph. committed suicide.

DR K RAMIAH (Nommated) It was an her

SHRI LOKANATH MISRA It was even earlier But now we see things are multiplyng discontent is multiply ng and maybe if the hon Minsiser is so callous that suicides multiply, ultimately the entire responsibility has to be borne by the Director General He cannot run away from the responsibility he is holding. He cannot have it both ways that he would continue as the Director-General and at the same time he would run away from the kind of responsibility that he is expected to carry along with the position Therefore last time when I accused him I accused him only because as Director General he should be in a position to carry the responsibility or else he should get away from there. Let him be a scientist, we shall wo ship him as a scientist but he cannot be an administrative head, fail in that completely and still caim the same ho your and dignity that he would have claimed as as ci nust. The worst part of it is that he is always under the advice and influence of the villain of the piece Mi Menon I do not know him, I have not even seen his shadow. I wish I had seen such a villau

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (SHRI JAGANATH PAHADIA) You have only heard

SHRI I OKANATH MISRA I nave beard about the villain. I want to stoy away from that villar I hav a lunch of tour programmes of M1 Menon Once, twice every month he goes to Calicut and to Kerala I am told he belongs to Kerala I wish I had his melligence in using the public exchequer to vis my home. Every month he takes an opportunity of using the money from public exchequer to visit his home. This is the gentleman who was given a certificate a few moments back by the Minster of State, Mr Shinde Probably Me Shinde did not have the time to go into these thing. These are minute details of course but a person who has a special faculty, special capacity of cheating the Government in this way by creating situations where he can use Government money for an fare in order

to visit his home and look after his domestic problems is not the right type of person who should be in charge of the Indian Council of Agricultural Research Therefore the sooner he goes the better At the same time the hon-Minister should write to the Government of West Bengal to be careful about the gentleman If there is at all a character roll, that has to be written The hon. Minister should immediately write on it that he is a person whose conduct has to be watched and watched properly I would not have such a person for such a job That the Minister did not have the time to look into the conduct of such a man goes to show how seriously the hon Minister is looking after the ICAR Therefore I would now suggest that D: Swaminathan should only be allowed to remain as a scientist, probably as the highest in the cadre I have no quarrel with that but there must be somebody elso to look after the administration so that this institution which has earned a reputation, according to Mr Shinde, all over the world should not get such a blot because of the maladministration of the Director-General

Now there is only Union Public Service Commission for recruitment of all cadres including candidates for the autonomous bodies, candidates for public undertakings candidates for educational institutions and so or and the UPSC is too busy with the recruitmen only to the IAS and allied Services Therefore Sir, what I would suggest is that there should be a special public service commission for the scientific cadres in these institutions and in the public undertakings. If possible, they should be tagged together, or they should even be separate and there should be two public service commissions, one only for the autonomous bodies which have a scientific cadre or backing, and the other should be exclusively for the public undertakings I think, if there is a public service commission that way for the scientific cadre, it can look after the scientific Services much better than the Minister looking after them I hope there would not be much of a difficulty regarding that

Now, Sir, the Minister is the President of the ICAR I would plead with him it is not a matter of prestige at all for him. The position that he holds is probably the highest post so far as the Agriculture Department is concerned because he in the Government of India's representative and the peoples representative combined representing the field of agriculture. Therefore, it does not add to his

ciedit to remain President of the Indian Council of Agricultural Research If it can be headed by somebody else, then he can objectively look at it from a distance Now, his name being associated with it is being used by the sly foxes in that autonomous body Kindly don't lend your strength and I would plead with the Minister not to lend his strength to be used by the sly foxes in the autonomous body called the Indian Council of Agricultural Research Therefore, he should remain at a distance and look objectively at it Sir, it seems the Minister is very averse to Members of Parliament getting associated with the committee that he proposes. The Secretary, Mr Menon, probably takes all the credit for having picked up this gentleman Mr J R Patel, a Food Commissioner, for having picked him up from oblivion and, therefore, whatever is dictated by Mr Menon would be the judgment of the proposed committee, that goes without saving A person, who is now looked upon as somebody in the field of science, or in the field of administration, or even a Judge of a High Court, or even an ex-Judge of a High Court, would have been a much better person to head such a probe. And if such a person is not acceptable to Mi Fakhruddin Ali Ahmed or his Ministry, I would mention we have an eminent scientist belonging to agriculture here, who is Member of this house, Why don't you take his service? I am told he was also associated at one time when there was a probe regarding the working of the ICAR If that is so, now, why don't you take his services? He would combine both a scientist and a Member of Parliament in him. What is wrong about it 'But I would not however accept he could be the villain of the piece and could be chose , to he id the committe and carry out the probe Therefore you must select a person who would be in the confidence of the public Supposing Mi Patel writes something about the incident, would anybody take it seriously? Probably people would throw it into the waste paper basket I would throw it into the waste paper basket because I am guided by the feling that Mr Menon, the way he behaved, have given the feeling to Mr Patel that the finding must be this way, or else "you will never be picked up for another enquiry" Therefore, I would plead with the hon Minister They may come to a consensus He may take the advice of his colleagues here We do not want to misguide the Minister We want the prestige and the honour of the institution to be k pt up as much as he does,

[Shi I okanath Misra]

but if you give the fifth man the first position in the wrong direction, can we be with you? Even when it is brought to your notice by a Member of Parliament, you close your eves and you do not see because probably the villain of the piece would have advised you that things are being done rightly. Finally, I would request the hon. Minister to kindly concede the suggestion that Members of Parliament should be associated with this probe. If that is done, I will give great confidence to the people that a proper and objective enquiry is being made and there is nothing fishy about it.

Discussion

DR. K. RAMIAH: Mr. Deputy Chairman Sir, I am rising with a heavy heart for the reason that my judgment of people appears to differ so radically from the opinions of my colleagues in Parliament. The ICAR was reorganised in 1965 as a result of the report of the special committee appointed for the purpose. The report of the committee was accepted in 1925 and since then the ICAR became an autonomous body entrusted with the res ponsibility of carrying out agricultural 11search, teaching and extension of education for the whole country. It so happened that with the reorganisation the ICAR became an autonomous, independent body, free from direct bureaucratic control. It has its own special rules to recruit its staff. The committee had actually suggested the same model as was their being followed by the CSIR which is also at independent autonomous body. It is likely that any set-up which comes in with the best of intentiong can, go wrong. After all, it is the human being who function interpreting the rules or regulations framed for the body If something serious has happened like thi calamity which everyone of us deplores 1 has happened because of some mistake in following the rules or regulations of racinit ment. Let the committee which is to be appointed examine it and say why this tragedy occurred and suggest amendments to change the existing rules so that we will not lave. similar tragedy happening again. But lenot this scrutiny or request for scrutiny be utilised to condemr the whole organisation which, during the last seven years, has set : world record by increasing agricultural production in the country. It is after the reorgameation of the ICAR, the team of agricultural scientists who can stand on their own, developed their own schemes and projects and carried them out in a co-ordinated manner

with the cooperation of the scientists working in the States. We know how successfully the schemes have worked to reach the present level of agricultural production in the country. Let us not, in our anxiety to change the ICAR condemn the good work the scientists in the organisation have done.

Regarding the letter which Dr. Shah had written just before he died to Dr. Swaminathan, there are one or two technical points which I would very much like to get cleared. I'or instance, he has suggested that the reliability of the figures he got for yields of a particular rotation was vitiated by the use of big-sized potatoes as seeds in the experiment. In fact, ordinarily when any potato-grower goes to an agronomist for consultation, he is advised to use big seeds. So, it is nothing special that has been done to vitiate the normal results of that experiment. Next is the Baisakh Moong, I wish to mention in this connection that the ICAR, in addition to the agricultural research that it is carrying out all over the country, has also certain regulations to adopt before any agrenomic practice or any new variety of crop is released to the public. It has go to go through a series of tests. We have got the natioal demoi strations, the all-India Co-ordinated Variety Tesis and the Variety Release Committee and a number of workshops where the results which are obtained are discussed and it is on the unanimous decision of the Committee that the particular variety of crop is released in the country. I do not know how the release of moong was mat ipulated. I know Dr. Swaminathan for a long time since his scholarship in the Agricultural College in Coimbatore where I was also a student about sixty years ago. When he completed his agricultural ducation, he got selected to the Indian Police Service. At that time he had also a scholarship to go abroad for training, and I advised him not to accept the IP job but to go in for the technical training. And we know how he has come out with high credentials everywhere. He is a clever agricultural scientist. I would like to illustrate this. I know late Dr. C. V. Raman whom we all admired. The late Shri C. V. Raman was a shrewd judge of men. I introduced Dr. Swaminathan to Sir C. V. Raman once at one of the Academy meetings. Di. Raman invited him for a lecture at the annual Academy meeting in Bangalore. Since then—that was about 15 years ago-so long as he was alive, Dr. Raman used to invite Dr. Swaminathan at every meeting and asked

him to talk about his work, which he did, and it was very much appreciated. It is possible that people might commit mistakes. After all, human weakness is everywher. Let us not in our anxiety deploring the sad demise of a good scientist. Dr. Shah, try to condemn people without proper scrutiny or examination. That is my only wish. Thank you.

Discussion

SHRI FAKHRUDDIN ALI AHMED Dr. Ramiah has already classorated the procedure under which recruitment to the ICAR and the IARI are made, I would only touch upon this point very briefly. Before the year 1966 recruitment was done through the Public Service Commission, and it was only from the year 1966, af er examining the discontent which prevailed in the institution, that it was decided that the appointments to the ICAR and the IARI should be made by a Selection Committee composed of scientists, and it is since then that this procedure has been followed And I have not been able to understand how, because the selection has been made in a particular case, either Dr. Swaminathan or Shri Menon is responsible for it. As already pointed out, the procedure is that we maintain a list of all experts in the various disciplines, and out of that list, the Chairman is selected by me out of three or four names suggested by the Director-General and then two names are added as Advisers. It is they who make the selection and on the basis of their report the appointment is made. We do not generally interfere with the recommendation made by tl c scientists in selecting a proper person for the appointment. I think those are matters which need not have been brought. So far as this case is concerned, we are very unhappy at the suicide of Dr Shah, and I would like to conthe myself to the letter which he has left In his letter to Dr Swaminathan to which a reference has been made repeatedly, Dr. Shah has raised three major questions. There are other secondary items which I do not like to discuss as I have no time. One is that the system of recruitment of ICAR requires a second look and, secondly, that he has some doubts about the way scientific inventions have been given prominence or otherwise relegated to secondary positions in IARI I would like the hon'ble Members to realise that we have taken on hand scrutiny of both of these. As I reported, there is already a committee looking into the working of IARI, its achievements and shortfalls. The Committee consists of eminent scientists and we hope their report would be a cardil assess-

ment of IARI and would lead to better results in future.

The second committee which has not yet been named, which I hope to constitute very shortly would look after the recruitment and other procedures and would be essentially manned by scientists Some Members have impressed on the need for some Members of Parliament being associated with it. I honestly feel that it is not necessary because the problems that the scientists face would be known to them better but I would very much like to consider whether an academician or someone who has had vast admit istrative experience in the field of education or allied fields and who happens to be a Member of Parliament could also not be included as a member. I am making no promise because it is my intention to constitute mainly a committe of scientists who have administrative experience also for the purpose of going into the procedures of ICAR rectuitment and personnel policy.

Thirdly, Dr Shah has also made comments on the behaviour of Heads of Divisions in IARI and we shall also examine what new management practices should be introduced in the functioning of our institutes.

Mr Deputy Chauman, you would appreciate that the three essential points contained in the letter of Dr. Shah have already been taken care of Hon'ble Members have insisted that I must examine each sentence of the letter of Dr Shah. I have examined but in view of the fact that these two Committees are going to examine the essential points of Dr. Shah's letter, would it be fair for me to go over the same matter again at this stage and prejudge the issues? Therefore, I would like that so far as the merit of the case is concerned, the implication of the letter is concerned, it is better that instead of our expressing our opinion we may leave these matters to be judged to be considered by the two Committees, one which is already functioning and the other one which I propose to set up in a very short time.

SHRI LOKANAIH MISRA. Mr. Ahmed, to be specific, wha' will be the terms of reference of the Committee? Kindly let us know whether it would look into the cases of supersession, illegal supersession and all that for the last two or three years or five years and the discontentment among the scientists Would that Committee go 1 to these things also?

SHRI FAKHRUDDIN ALI AHMED As I have already pointed cut, one of the Committees is already going into the question of the working of the Institute and also the assessment of such work. This Committee will be set up in order to examine the recruiting procedure, and the amendments which are called for

SHRI TOKANATH MISRA Not that The point that has been highlighted here is that there have been lot of illegal supersessions many people have been ignored and there is heart turning among the scientists. Would that be one of the terms of reference?

SHRI FAKHRUDDIN ALI AHMED It includes all the essential points

SHRI LOKANATH MISRA. There must be specific effort to see that it must go into reasons for discontentment among the scientists and to look into illegal supersessions, if any

SHRI FAKHRUDDIN ALI AHMED impression is that the working of the institution includes examination of discontent and if any clarification is called for we shall see what can be done I was just trying to say that these are the main issues which have been raised in Dr Shah's letter. But I would like to point out one thing that a good deal has been said about Dr. Swammathan I would only like to point out after what has been said by Mr Shinde that it is not very fair that we should make allegations which are not based on actual facts. In other countries, whenever a scientist or any person ie ceives an award the people are proud of that achievement But in our country, instead of being proud, we are trying to make ill kinds of wild allegations against the person, which are quite unjustified and quite uncalled for I may inform the House that Dr Swaminathan has received awards not only in our country but also international awards. He is a scientist of great eminence and it will really break the heart of such a great scientist if we talk here in this manner. Not only this, I would like to point out that a letter was written by Dr Shah himself to Dr Swammathan on the 30th March, 1972 and it will be of interest if I read out that lett r

"My dear Dr Swammathan,

le was a unique experience to listen to your lecture entitled "Can we face a widespread drought again without food impors?" on March 26, 1972 Compilation of the available information, its analysis, interpretation and presentation were such that it was difficult for the people to find words to express their appreciation.

It was nice to see that maize crop also found its place in your analysis. It has been the concern of the maize scientists to look into the reasons of slow spread of HYV of maize. One of the reasons may be found in Table 8. There appears to be almost direct relationship between the price of the grain and the extent of coverage of area under high yielding varieties of a crop.

It may also be noted that despite the differences in the prices of wheat and maize the net increase in income per hectare under HYV were similar for both the crops Obviously this is due to the fact that increase in per hectare production of maize over the package period was more than double that of wheat if we consider that the increase was entirely due to HYV Wheat is also a longer duration crop than maize and is grown during a season which is relatively free from clouds and n which even maize crop gives higher yields as pointed out in your paper It is also well-known that over 84 per cent of maize is grown as a rain fed crop while in wheat the area under irrigation is very high. We have been conducting some experiments under rain-fed conditions since 1970. The results obtained may be of interest to you and may find place along with data on other crops reported in Table 13

We, the maize scientists, would very, much like to have your guidance in recorrenting our research programmes to give an added impetus to the high yielding variety programme with maize I hope that we will have such opportunity during the ensuing Annual Workshop to be held in Delhi from April 10 to 13.

With very best regards "

Therefore, so far as Dr Swammathan is concerned Dr Shah had nothing against him On the other hand, he respected him as a great scientist and as one who was of great assistance and help to him in his work as a maize specialist in the Institute

Now, Mr. Misra also raised the question of Dr Rajat De and he tried to point out that a person who was not qualified, was appointed Professor Now, Dr Rajat De had done his M. Sc. and Ph. D both from the Faculty of Agriculture with specialisation in some aspects of production physiology. Dr Rajendra Prasad had done his Master's Degree in Soil Science and Ph D in Agronomy science of Agronomy is a broad-based science and an Agronomist might have specialised in any of the various branches such as farm management, soil and fertiliser, crop physiology, etc. Some of the prominent internationally recognised Agronomists in the country like Dr Raheja, Dr Mirchandani, Dr Anant Rao and Dr. Gautam had done their Ph D work in fields such as crop physiology, crop breeding, etc as related agronomy So, it was not that any special consideration was given to Dr Raiat De There have been precedents before and agronomy is a wide subject which includes many things such as soil science, fertiliser, crop physiology, etc. Therefore, I think there was nothing wrong in the preference of Dr De for appointment as Professor I think first of all he got appointment through the Public Service Commission as an Agronomist and ever since he had been doing that work, and he was considered as such Now, in the letter left by Dr. Shah the names of some scientists have been mentioned. Those scientists have been requested to indicate the kind of difficulties they are facing. Dr Shah mentioned that some of the scientists are facing difficulties. So a letter has been addressed to all those persons and one of the scientists has replied and that reply has been received from Bhaidwaj, Agronomist and Principal Investigator, All India Coordinated Wheat Improvement Project Di Bhardwaj has requested that he may be given a higher post in view of his contributions to wheat agronomy. As far as the point made by Dr. Shah is con-

Discussion

cerned, he has stated as follows -

"I would further like to point out that the second part of the statement 'are struggling hard against heavy onslaught—mentally as well as administratively'—is not applicable to me I have always been bestowed with tarms and appreciations from you and I am really thankful to you for that, Dr De also has been very kind to me and has provided all the facilities I demanded Therefore, I am dedicated to research even now with the same drive and energy as before"

under Rule 176

He is one of the persons about whom Dr Shah mentioned that he had some grievances and so a letter was written to him and this is what he has said in reply to that letter. There are others-Dr Mahapatra, Dr Sadaphal, Dr. Dastane, Di Pande Le ters have been written to them also and we expect that we shall get a reply from them. And we will look into what the difficulties are which have been mentioned in this letter. I would only like to point out that this is not the occasion when we should cast any reflection either on individuals or on the work done by the scientists for the simple reason that the entire matter is going to the two committees which will look into all these affairs, and after that Members will have the opportunity of expressing their views, and whatever suggestions are made will be taken into consideration before we take a final decision in changing our organisation so far as the ICAR and the IARI are concerned

MR DEPUTY CHAIRMAN The House stands adjourned till 11 a vt. tomorrow

The House then adjourned at thirtythree minutes past six of the clock till eleven of the clock on I riday, the 19th May, 1972.